

MINUTES OF MEETING No.11/19 OF NORMS COMMITTEE-I (DES-I SECTION) HELD ON 20.12.2018

Meeting No. 11/19 of the Norms Committee (NC-I) for the licensing year 2018-2019 was held on 20.12.2018 under the Chairmanship of Sh. R.P. Goyal, Additional Director General of Foreign Trade to consider the applications under Duty Exemption / Remission Schemes (Chapter-4) of the applicable Foreign Trade Policy and the Handbook of Procedures. The following Members of the Committee were present in the meeting: -

Sl.No	Name of the representatives & their Designation	Department
1.	Shri. K.K.Tiwari, Industrial Adviser	DHI, Udyog Bhawan
2.	Shri K.S.Sodhi, Asst. Director	MSME, Nirman Bhawan
3.	Shri V.C. Agarwal, Consultant (Tech-III)	DGFT, Udyog Bhawan
4.	Shri Alok Dwivedi, Deputy DGFT	DGFT, Udyog Bhawan
5.	Sh. Moin Afaq, Asst. DGFT	DGFT, Udyog Bhawan

Note:

1. In certain cases the decision of the Norms Committee refers to the Recommendations / Observations / Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The scanned copies uploaded are to be accepted. The U.O NO/O.M No of the scanned copy is reflected in the minutes.

2. Wherever the committee has fixed norms, the RAs should allow inputs as per wastage norms approved or as applied whichever is less.

3. All applications/representations/reply to the Deficiency letters etc. may be sent to NC-I at e-mail address- nc1.dgft@nic.in . All firms are also requested to mail/send their present valid email addresses so that correspondences can be made through email/ by Post.

The following cases were discussed in the meeting and decisions are stated below each case:

S.No.198

S.No.176	Case No. A/R – 163	M/s Boysen India Ltd. Utter Pradesh	F.No.01/80/050/00138/AM16/DE S.I	Approved
	Meeting No.11/19		RLA No.04/24/040/00096/AM16	Lic. No. and date 0510394521 Date 10.06.2015
	Date: 28.06.2018		Request for revision of norms	
Decision: The Committee reviewed the case as per the agenda. The representative of MSME stated similar export/import items in another Advance authorization No. 0510392924 dated 19.01.2015 was ratified in Norms Committee Meeting No. 15/80-ALC2/2015 dated 27.10.2015 based upon the MSME written recommendation vide I.D. No. 30(55)/15-ME dated 27.10.2015 2015. Accordingly, the				

Committee ratified the norms as follows:

1. Per unit weight of S. No.1 and 2 of items of export may be mentioned as 0.265 kgs and 0.233 kgs respectively
2. Import may be allowed for 11066.55 kg with 11.11% wastage after affecting 1/3rd recovery for scrap.

RA concerned may take further necessary action as per the decision of NC.

S.No.199

S.No.199

Case No. A/R-178	M/s. Donaldson India Filter Systems Pvt. Ltd., Gurgaon	HQF.No.01/80/050/00145/AM16/DES.I	Deferred
Meeting No. 11/19		RA.F.No.05/23/040/00074/AM16	Lic. No. & date0510394576 dt.16.06.2015
Dated: 30.11.2018		Request for fixation of norms	
Decision: The committee considered the case as per agenda and noted that deficiency letter has been issued to the firm on 28.11.2018 as per the queries raised by DIPP.			
Case is deferred.			

S.No.200

S.No.200

Case No. A/R-77	M/s. Glovis India Pvt. Ltd., Sriperumbudur, TN	HQF.No.01/80/050/00315/AM16/DES.I	Deferred
Meeting No. 11/19		RA.F.No.04/24/040/00124/AM16	Lic. No. & date0410161029 dt.21.09.2015
Dated: 30.11.2018		Request for fixation of norms	
Decision: The Committee considered the case as per the agenda. The application/reply of the firm has been forwarded to MSME on 28.11.2018. The representative of MSME has informed that the export & import product are not under the purview of MSME. Therefore, the Committee decided to forward the application to Consultant (Tech -3) for their examinations/comments.			
Case is deferred.			

S.No. 201

S.No. 201

Case No. A/R 166	M/s Shaktiman Rub Rolls P. Ltd., Kaithal.	F.No.01/80/050/00003/AM17/DES.I	Status Quo
Meeting No. 11/19		RLA No.33/24/040/00007/AM16	3310030255
Dated: 30.11.2018		Request for re-consideration on ratification of norms.	dt. 07.10.2015
Decision: The Committee considered the case as per the agenda. The representative of MSME informed that no further revision in adhoc norms already ratified may be considered. The Committee decided to maintain status quo as given in earlier Norms Committee Meeting No. 07/80 dated 5.7.2016.			
RA concerned may take further necessary action as per the decision of NC.			

S.No.202

Case No. A/R 06	M/s Godrej& Boyce Mfg. Co. Ltd., Mumbai	F.No.01/80/050/00435/AM16/DES.I	Deferred Lic. No. & date0310798673 dt. 04.09.2015
Meeting No.:11/19		RLA No.03/94/040/00441/AM16	
Dated: 30.11.2018		Request for correction in ratification of norms.	
The Committee considered the case as per the agenda. The representative of DHI informed that the items of export are not parts of waste heat boiler. They are stand along goods and DIPP has already fixed norms for similar items in other cases. Hence the case may be referred to DIPP.			
Representative of DIPP was informed that they may please furnish comments by next meeting.			

S.No.203

Case No. A/R 07	M/s Sharma Pharmaceutical Pvt. Ltd., Gujarat.	F.No.01/80/050/00308/AM14/DES.I	Deferred Lic. No. & date3410037864 Date 11.09.2013
Meeting No.: 11/19		RLA No.34/24/040/00131/AM14	
Dated:30.11.2018		Request for ratification of norms.	
Decision: The Committee considered the case as per agenda and it is decided to ask the firm to furnish the information as per representative of MSME on following points-			
Per unit weight of export product Sl. 3, 4, 5 & 11.			
Case is deferred.			

S.No. 204

Case No. A/R- 48	M/s Pranita Engineering Solutions Pvt.Ltd.	F.No.01/80/162/00101/AM15/ DES.I	Approved
Meeting No.: 11/19		RLA No.07/24/040/00187/AM09	Lic. No. & date 0710059077 Date 13.08.2008
Date: 30.11.2018		Request for fixation of adhoc norms.	
Decision: The Committee considered the case as per agenda. The representative of MSME recommended norms as per the MSME report vide their letter No.: 156(15)/2014-15/SION/1049 dated 22.7.2015 (copy enclosed). The Committee decided to ratify the norms as per the MSME report.			
RA concerned may take further necessary action calculating import for the relevant export items as per the decision of NC.			

S. No.205

Case No.: A/R –160	M/s Nucon Aerospace Pvt Ltd. Hyderabad	F.No.01/80/050/00232/AM17/ DES.I	Approved
Meeting No. 11/19		RLA No.09/24/040/00717/AM16	Lic. No. & date0910063349 Date 02.03.2016
Date: 30.11.2018		Request for ratification of norms.	
Decision: The committee considered the case as per agenda and as per recommendation of representative of MSME, decided to ratify the norms as under:-			

1. Import item at sl. No. 1 is allowed for 4.27kg.
2. Import item at sl. No. 2 is allowed for 0.14 kg
3. Import item at sl. No. 3 is allowed for 0.32 kg
4. Import item at sl. No. 5 is allowed for 23.8 kg
5. Import item at sl. No. 6 is allowed for 1031 kg
6. Import item at sl. No. 8 is allowed for 1.24 kg
7. Import item at sl. Nos. 4, 7, 37 to 52, 58, 59 are allowed on net to net.
8. Import item at sl. no. 9 to 36 & 53 to 57 is allowed General Note-4 with accountability clause.

RA concerned may take further necessary action as per the decision of NC.

S.No.206

Case No.: A/R-01	M/s. Decon India Plastics Pvt. Ltd., Pune	HQF.No.01/80/050/00009/AM 15/DES.I	Rejected
Meeting No. 11/19		RA.F.No.31/83/040/00231/A M14	Lic. No. & date3110062832 Date 26.02.2014
Date: 30.11.2018		Request for revision of norms	

Decision: The Committee considered the case as per the agenda. The committee noted that deficiency raised by DIPP was sent to the firm vide e mail dated 3.7.2018 and final reminder was sent on 29.11.2018 to furnish information. However, the information sought is not received so far. The Committee decided to **reject** the case for non -furnishing of the information.

RA concerned may take further necessary action in the matter accordingly.

S.No. 207

Case No. A/R-90	M/s. Terumo Penpol Ltd.,	HQF.No.01/80/050/00073/AM 16/DES.I	Deferred
Meeting No. 11/19		RA.F.No.53/21/040/00002/AM 10	Lic. No. & date5310008377 Date 28.05.2009
Date: 30.11.2018		Request for fixation of norms	

Decision: The Committee considered the case as per agenda. The representative of MSME stated that the norms may be fixed on the basis of DIPP recommendation vide No. 7/9/2016-TSW dt. 08.12.2017 for Licence No. 5310019514 dt. 05.10.2017 as ratified in meeting no.16/80 dated 14.11.2017. However, the Committee observed that the description of export item in the subject application does not exactly match with that appearing in the recommendation of DIPP. Hence, the Committee decided to request MSME to provide input/output norms.

The case stands deferred.

S.No. 208

Case No. A/R – 159	M/s Shaktiman Rub Rolls P. Ltd., Kaithal	F.No.01/80/050/00427/AM15/DES. I	Status Quo
Meeting No. 11/19		RLA No.33/24/040/00007/AM15	Lic. No.
Date: 30.11.2018		Request for re-consideration for enhancement of norms (for grant of higher wastage)	&date3310030078 Date 16.09.2014
Decision: The Committee considered the case as per the agenda. The representative of MSME informed that no further revision in adhoc norms already ratified may be considered. The Committee decided to maintain status quo as given in earlier Norms Committee Meeting No. 02/80 dated 28.04.2015.			
RA concerned may take further necessary action as per the decision of NC			

S. No. 209

Case No. A/R – 161	M/s Deepeeka Exports Pvt. Ltd., Meerut, U.P.	F.No.01/80/050/00018/AM17/DES. I	Lic. No. and date
Meeting No. 11/19		RLA No.05/23/040/00371/AM16	0510396524
Date: 30.11.2018		Request for ratification of norms.	Date 04.12.2015
Decision : The Committee considered the case as per agenda and it was decided to ask the firm to furnish the information as per representative of MSME on following points-			
1. CAD/CAM design of the export item is required to be furnished.			
Case is deferred.			

S. No. 210

Case No. A/R – 22	M/s Isgec Heavy Engineering Ltd., Noida.	F.No.01/80/050/00092/AM17/DES.I	Status Quo
Meeting No. 11/19		RLA No.05/23/040/00004/AM16	Lic. No. &
Date: 30.11.2018		Request for re-fixation/enhancement of import quantities.	date0510394195 dt. 11.05.2016
Decision: The Committee considered the case as per the agenda. The representative of MSME informed that no further revision in adhoc norms already ratified may be considered. The Committee decided to maintain status quo as given in earlier Norms Committee Meeting No. 10/17 dated 16.08.2016.			
RA concerned may take further necessary action as per the decision of NC			

Sl.No.211

Case No. A/R – 25	M/s S AND W JEWELLERY PRIVATE LIMITED, BANGALORE	F.No.01/80/050/00053/AM17/DES. I	Deferred
Meeting No. 11/19		RLA No.05/23/040/00125/AM16	Lic. No. &
Dated: 30.11.2018		Request for re-fixation of norms.	date0710108479 Date 08.07.2015
Decision: The committee considered the case as per agenda and noted that deficiency letter has been issued to the firm on 30.11.2018 seeking copies of shipping bills. Reply to the letter sent to the firm is awaited.			

Case is deferred.

S. No. 212

Case No. A/R – 26	M/s Bergemann India Private Limited, Noida.	F.No.01/80/050/00125/AM16/DES. I	Status Quo
Meeting No. 11/19		RLA No.05/23/040/00049/AM16	Lic. No. & date 0510394296
Dated: 30.11.2018		Request for amendment of norms.	Date 19.05.2015
Decision: The Committee considered the case as per the agenda. The representative of MSME informed that no further revision in adhoc norms already ratified may be considered. The Committee decided to maintain status quo as given in earlier Norms Committee Meeting No. 14/80 dated 13.10.2015.			
RA concerned may take further necessary action as per the decision of NC			

Sl. No. 213

Case No	M/s. Navkar Fittings & Forgings Pvt. Ltd. Mumbai.	F.No.01/80/050/00496/AM17/ DES.I	Deferred
Meeting No. 11/19		RLA No.03/95/040/00606/AM17	Lic. No. & date 03108089
Dated: 30.11.2018		Request for fixation of norms.	54 dated 03.11.2016
Decision: The Committee considered the case as per the agenda. It was noted that the complete set of application was forwarded to MSME on 28.11.2018. Comments from MSME are awaited.			
Case is deferred.			

S.No.214

Case No.A/R –	M/s Micron Instruments Pvt. Ltd. New Delhi.	F.No.01/80/050/00065/AM18/DES. I	Rejected
Meeting No. 11/19		RLA No.05/24/040/00643/AM11	Lic. No. & date 0510402041
Date: 30.11.2018		Request for Enhancement of norms.	Date 23.3.2017
Decision: The Committee considered the case as per the agenda. The committee noted that deficiency raised by DIPP was sent to the firm vide e mail dated 22.06.2018 and final reminder was sent on 29.11.2018 to furnish information. However, the information sought is not received so far. The Committee decided to reject the case for not furnishing the information as asked.			
RA concerned may take further necessary action in the matter accordingly.			

S.No. 215

Case No. A/R –	M/s Larsen & Toubro Ltd. Mumbai	F.No.01/80/050/00412/AM17/DES. I	Approved
Meeting No. 11/19		RLA No.03/95/040/00387/AM17	Lic. No. & date 0310807591
Date: 30.11.2018		Request for Description amendment	

	of norms.	Date 2.9.2016
Decision: The Committee considered the case as per agenda. Committee decided to ratify the norms as per written comments furnished by DIPP vide their O.M. No. 7/4/17/TS/22 dated 9.5.2018. Copy of the letter enclosed in the annexure attached.		
RA concerned may take further necessary action in the matter accordingly.		

S.No. 216

Case No. A/R115	M/s. Automat Irrigation Pvt. Ltd., Delhi	HQF.No.01/80/050/00270/AM14/DES.I	Deferred
MeetingNo.11/19		RA.F.No.05/23/040/00199/AM14	Lic. No. & date0510362949 Date 20.08.2013
Date: 30.11.2018		Request for fixation of norms	
Decision: The Committee considered the case as per the agenda. It was noted that the firm's reply was sent to MSME on 17.9.2016 and reminder I.D. note sent to MSME on 28.11.2018. However, no reply from MSME has been received yet. The Committee decided to forward the firm's reply to Consultant (Tech-1) for further examination.			
Case is deferred.			

S.No. 217

Case No.A/R –	M/s BGR Energy Systems Ltd. Chennai.	F.No.01/80/050/00593/AM17/DES. I	Deferred
Meeting No. 11/19		RLA No.04/24/040/00159/AM17	Lic. No.& date0410162667 Date 06.01.2017
Date: 30.11.2018		Request for fixation of norms.	
Decision: The Committee considered the case as per the agenda. It was noted that firm's reply sent to DIPP on 5.12.2017 and reminder I.D. note sent to DIPP on 29.11.2018. The representative of DIPP has informed that the matter is under examination.			
Case is deferred.			

S.No. 218

Case No.A/R –164	M/s Bio-Tech Vision care Pvt. Ltd. Ahmedabad.	F.No.01/80/050/00120/AM16/DES. I	Status Quo
Meeting No. 11/19		RLA No.04/24/040/00023/AM16	Lic. No.& date0810135195 Date 06.05.2015
Date: 30.11.2018		Request for revision of norms.	
Decision: The Committee considered the case as per the agenda. The representative of MSME informed that no further revision in adhoc norms already ratified may be considered. The Committee decided to maintain status quo as given in earlier Norms Committee Meeting. No. 14/80 dated 13.10.2015.			
RA concerned may take further necessary action as per the decision of NC.			

S.No. 219

Case No.A/R- 2/19	M/s Development Engineers Faridanad	Dec Ltd.	F.No.01/80/050/00299/AM17/DE S.I	Deferred
Meeting No. 11/19			RLA No.05/23/040/00101/AM17	Lic. No. and date0510398701
Date: 30.11.2018			Request for fixation of adhoc norms.	Date 01.06.2017
Decision: Firms application has been sent to DHI on 03.04.2018. Reminder I.D. note sent to DHI. on 03.11.2018.				
Case is deferred				

S.No. 220

Case No.A/R- 3/19	M/s Development Engineers Faridabad	Dec Ltd.	F.No.01/80/050/00180/AM17/DE S.I	Deferred
MeetingNo. 11/19			RLA No.05/23/040/00015/AM17	Lic. No. and date0510398216
Date: 30.11.2018			Request for fixation of adhoc norms.	Date 13.04.2016
Decision: The Committee considered the case as per the agenda. It was noted that firm' request was sent to DHI on 03.04.2018. Reminder I.D. note sent to DHI on 03.11.2018. The representative of DHI has informed that the export & import items are not under the purview of DHI. Therefore, the Committee decided to forward the application to DIPP. For further examination.				
Case is deferred.				

S.No. 221

Case No.A/R -5/19	M/s BGR Energy Systems Chennai	Dec Ltd.,	F.No.01/80/050/00428/AM17/DE S.I	Deferred
Meeting No. 11/19			RLA No.04/24/040/00106/AM17	Lic. No. and date0410162326
Date: 30.11.2018			Request for fixation of adhoc norms.	Date 29.09.2016
Decision: The Committee considered the case as per the agenda. It was noted that firm's reply was sent to DIPP on 8.6.2018 and reminder I.D. note was sent to DIPP on 29.11.2018. The representative of DIPP has informed that the matter is under examination.				
Case is deferred.				

S.No. 222

Case No.A/R- 6/19	M/s Bharat Heavy Electricals Ltd		F.No.01/80/050/00285/AM09/DE S.I	Approved
Meeting No. 11/19			RLA No.04/24/040/00228/AM08	Lic. No. and date0410092521
Date: 30.11.2018			Request for revision of norms.	Date 07.12.2007
Decision: The Committee considered the case as per the agenda. Based on the recommendation of the representative of DHI and Consultant (Tech-3) the Committee decided to ratify the adhoc norms as under:				
1. Import item at sl. No. 6 as applied for as it is less than norms given at Sl. No. 15 of C-1647.				

2. Import items at Sl. No. 7 to 13 may be allowed as per General Note -4 on net to net basis with accountability clause.
3. Import items at Sl. No. 14 may not be allowed as it is not part of export product.

RA concerned may take further necessary action in the matter accordingly.

S. No. 223

Case No. A/R- 9/19	M/s Bharat Heavy Electricals Ltd.,	F.No.01/80/050/118/AM12/DES.I	Approved
Meeting No. 11/19		RLA No.04/24/040/00067/AM12	Lic. No. and date0410124735
Date: 30.11.2018		Request for fixation of amendment.	Date 08.06.2011
Decision: The Committee considered the case as per the agenda. The committee decided to ratify the norms based on the written recommendation of the representative of DHI vide F. No.2/BH-3/AA-6463+3/2018 TSW(B) dated 04.09.2018. (A copy of the same is enclosed in the annexure attached.)			
RA concerned may take further necessary action in the matter accordingly.			

S.No. 224

CaseNo.A/R-14/19	M/s Bonatrans India Pvt. Ltd. Aurangabad.	F.No.01/80/050/00486/AM17/DES. I	Deferred
Meeting No. 11/19		RLA No.03/94/040/00558/AM17	Lic. No. and date0310808077 Date 26.09.2016
Date: 30.11.2018		Request for Fixation of adhoc norms.	
Decision: The Committee considered the case as per the agenda. It was noted that reminder I.D. note sent to DHI on 29.11.2018. Comments from DHI are awaited.			
Case is deferred.			

S.No. 225

Case No. A/R 16/19	M/s. TATA Sikorsky Aerospace Ltd., Telangana	Deferred
	F. No. 01/80/162/301/AM18/DES-I	
Meeting No. 11/19	Subject: EOU- M/s. TATA Sikorsky Aerospace Ltd., - LOP No. PER:076/EOU/VSEZ/HYD/2011 dated 25.7.2011 for fixation of wastage norms for export product "Helicopter cabin kits and parts & accessories for Aircraft" against import items 1. Stainless steel bars /rods 2. Stainless steel tube/pipes 3. Stainless steel round bars.	
Date: 30.11.2018		
Decision: The Committee considered the case as per the agenda. The Committee noted that the application of the firm was sent to DIPP on 10.7.2018 and also forwarded to DHI on 3.8.2018 for their examinations/comments. They have stated that the export product is not under the purview of DIPP/DHI. The Committee decided to forward the application to MSME.		
Case is deferred.		

S.No. 226

Case No.: A/R17/19	M/s. Rewdale Precision Tools Pvt. Ltd., Bangalore (DTA Unit)	Approved
Meeting No. 11/19	F. No. 01/80/162/300/AM18/DES-I	
Date: 30.11.2018	Subject: Fixation of wastage norms for product "pull studs (SK40) & Pull studs (SK50) against import/indigenous raw materials steels-Rods	
Decision: The Committee considered the case as per the agenda. The representative of MSME present in the meeting informed that the norms may be allowed as per the MSME report No. 156/7/2017-18/SION/726 dated 16.06.2017 as annexed. The Committee decided to ratify the case as recommended.		
RA concerned may take further necessary action and calculate the import entitlement of the relevant export items as per the decision of NC.		

Sl. No. 227

Case No.A/R- 22/19	M/s Azad Engineering Pvt. Ltd. Hyderabad	F.No.01/80/050/00522/AM17/DES. I	Deferred
Meeting No. 11/19		RLA No.09/24/040/00295/AM17	Lic. No. and date0910064137
Date: 30.11.2018		Request for ratification of norms.	Date 14.09.2016
Decision: The Committee considered the case as per the agenda. The representative of DHI recommended the case on repeat of norms allowed for Advance authorisation 0910064137 dated 14.09.2016 as ratified in Norms Committee Meeting No. 2/80-ALC2/2017 dated 25.04.2017. However, it was noted that the description of items of exports in both the case does not match. Hence it was decided to examine the case on file.			
Case is deferred.			

Sl. No. 228

Case No.A/R -23/19	M/s Kelvion India Pvt.Ltd.(Formerly known as GEA Ecoflex India Pvt. Ltd.	F.No.01/80/050/00522/AM14/DES. I	Deferred
Meeting No. 11/19		RLA No.03/94/040/00880/AM14	Lic. No. and date0310766285
Date: 30.11.2018		Request for ratification of norms.	Date 15.01.2014
Decision: The Committee considered the case as per the agenda. It was noted that deficiency letter was issued to the firm on 27.11.2018.			
Case is deferred.			

Sl.No.229

Case No. A/R - 42/19	M/S Echaar Equipments Pvt. Ltd.	F.No.01/80/050/00542/AM12/DE S.I/	Approved
Meeting No. 11/19		RLA No.03/94/040/1018/AM12	Lic. No. and date0310682257
Date: 30.11.2018		Request for fixation of norms.	Date 16.02.2012

Decision: The Committee considered the case as per agenda. Committee decided to ratify the norms as per written comments furnished by DHI vide U.O. DES-I/ECHA/WTU-1-2-18-HEI dated 13.12.2018. Copy of the letter is enclosed in the annexure attached.			
RA concerned may take further necessary action as per the decision of NC.			

Sl.No.230

Case No. A/R – 25/19	M/s Omega Separations Pvt Ltd. Coimbatore.	F.No.01/80/050/231/AM17/DES.I	Approved
Meeting No. 11/19		RLA No.32/24/040/00004/AM17	Lic. No. and date3210077894
Date: 30.11.2018		Request for ratification of norms.	Date 08.05.2016
Decision: The committee considered the case as per agenda and as per recommendation of representative of the MSME. The Committee decided to ratify the norms as under –			
1. The following words be added with the description of export product “each mist eliminators candles filter having			
a) 12.5 kg of Filter Media – Silver roving Tex 35000			
b) 36.54 kg of Filter Media – Evalith T.G. -2000 ”			
2. Inputs may be allowed as applied for with nil wastage.			
RA concerned may take further necessary action as per the decision of NC.			

Sl.No. 231

Case No.A/R – 27/19	M/s Kelvion India Pvt. Ltd, (Formerly known as GEA Ecoflex India Pvt. Ltd Pune)	F.No.01/80/050/00514/AM17/DE S.I	Approved
Meeting No. 11/19		RLA No.03/94/040/00792/AM17	Lic. No. and date0310809807
Date: 30.11.2018		Request for ratification of norms.	Date 14.12.2016
Decision: The Committee considered the case as per agenda and it is decided to ratify the norms as per written comments furnished by DIPP vide No. 7/17/2018-TS dated 19.9.2018. Copy of the letter is enclosed.			
RA concerned may take further necessary action as per the decision of NC.			

Sl.No. 232

Case No.A/R – 28/19	M/s Thermostatic Instruments Pvt.Ltd.Goa.	F.No.01/80/050/00055/AM16/DE S.I	Deferred
Meeting No. 11/19		RLA No.17/24/040/00204/AM15	Lic. No. and date1710006064
Date: 30.11.2018		Request for ratification of adhoc norms.	Date 11.03.2015
Decision: The Committee considered the case as per agenda and as per the comments of representative of MSME, decided to ask the firm to furnish weight of machined Temperature gauge (without flange) after machining of the Inconel 625 bar.			
Case is deferred.			

Sl.No. 233

Case No. :A/R – 29/19	M/s Dynamatic Technologies Ltd. Bangalore.	F.No.01/80/050/00643/AM15/DE S.I	Approved
Meeting No. 11/19		RLA No.17/24/040/0397/AM15	Lic. No. and date 0710107595
Date: 30.11.2018		Request for ratification of norms.	Date 11.02.2015

Decision: The Committee considered the case as per agenda and as per recommendation of representative of MSME decided to ratify norms as follows:

1. Import item at Sl. No. 1 – 742 kg is allowed
2. Import item at Sl. No. 2- 1121 kg is allowed
3. Import item at sl. No. 3- 2655 kg is allowed
4. Import item at sl. No.4 - 6156 kg is allowed
5. Import item at sl. No. 5 – 6650 kg is allowed
6. Import item at Sl. No. 6- 8068 kg is allowed
7. Import item at sl. No. 7 - 7906 kg is allowed
8. Import item at sl. No. 8- 7777 kg is allowed
9. Import item at sl. No. 9- 3777 kg is allowed
10. Import item at sl. No. 10-375 kg is allowed
11. Import item at sl. No. 11- 7269 kg is allowed
12. Import item at sl. No. 12-43 kg is allowed
13. Import item at sl. No. 13- 40 kg is allowed
14. Import item at sl. No. 14- 67 kg is allowed
15. Import item at sl. No. 15- 71 kg is allowed
16. Import item at sl. No. 16- 27 kg is allowed
17. Import item at sl. No. 17- 115 kg is allowed
18. Import item at sl. No. 18- 229 kg is allowed
19. Import item at sl. No. 19- 50 kg is allowed
20. Import item at sl. No. 23 & 26 is allowed on net to net basis
21. Import item at sl. No. 20 to 22, 24 to 25, 27 to 137, 168 to 442 are allowed on General Note-4 with accountability clause
22. Import item at sl. No. 138- 254 kg is allowed
23. Import item at sl. No. 139- 1385 kg is allowed
24. Import item at sl. No. 140- 3075 kg is allowed
25. Import item at sl. No. 141- 50 kg is allowed
26. Import item at sl. No. 142- 2142 kg is allowed
27. Import item at sl. No. 143- 604 kg is allowed
28. Import item at sl. No. 144- 156 kg is allowed
29. Import item at sl. No. 145- 120 kg is allowed
30. Import item at sl. No. 146- 50 kg is allowed
31. Import item at sl. No. 147-nil
32. Import item at sl. No. 148- 408 kg is allowed
33. Import item at sl. No. 149- 127 kg is allowed
34. Import item at sl. No. 150- 27 foot is allowed
35. Import item at sl. No. 151- 36 foot is allowed
36. Import item at sl. No. 152- 90 foot is allowed
37. Import item at sl. No. 153- 8 kg is allowed
38. Import item at sl. No. 154- 29 kg is allowed
39. Import item at sl. No. 155- 35 kg is allowed
40. Import item at sl. No. 156- 250 kg is allowed
41. Import item at sl. No. 157- 35 kg is allowed
42. Import item at sl. No. 158- 21 kg is allowed

43. Import item at sl. No. 159- 49 kg is allowed
44. Import item at sl. No. 160- 20 kg is allowed
45. Import item at sl. No. 161- 67 kg is allowed
46. Import item at sl. No. 162- 150 kg is allowed
47. Import item at sl. No. 163- 30 kg is allowed
48. Import item at sl. No. 164- 47 kg is allowed
49. Import item at sl. No. 165- 1 kg is allowed
50. Import item at sl. No. 166- 4 kg is allowed
51. Import item at sl. No. 167- 52 kg is allowed

RA concerned may take further necessary action as per the decision of NC.

Sl. No. 234

Case No.: A/R –30/19	M/s Indus Pro Auto Engineers Pvt. Ltd. Noida.	F.No.01/80/050/00272/AM14/DE S.I	Deferred
Meeting No. 11/19		RLA No.05/23/040/0221/AM14	Lic. No. and date0510363605 Date 26.08.2013
Date: 30.11.2018		Request for Fixation of norms.	
Decision: The Committee considered the case as per agenda. As per the query raised by representative of MSME it is decided to ask the firm to furnish the information on the following points-			
As per firm's reply, 2.25 sq. Yard (i.e. 1.88 sq. m.) material is to be used in each export product which translates into 3196 sq. m of import product for 1700 nos., whereas the firm is asking for 3023 sq. mtr export item. Firm is required to explain the anomaly.			
Case is deferred.			

Sl.No. 235

Case.No. A/R– 31/19	M/s Bharat Heavy Electricals Ltd. Hyderabad.	F.No.01/80/050/00335/AM10/DE S.I/part	Deferred
Meeting No. 11/19		RLA No.04/24/040/0051/AM10	Lic. No. and date0410107193 Date 25.08.2009
Date: 30.11.2018		Request for amendment of norms & correction in number of import items.	
Decision: The Committee considered the case as per the agenda. The consultant (Tech-3) informed that there seems to be some interchange in the written comments. It appears that comments of one case were used for another case. The Committee decided to examine the matter on file.			
Case is deferred.			

Sl. No. 236

Case. No. A/R – 32/19	M/s Faiveley Transport Rail Technologies India Ltd.	F.No.01/80/050/00466/AM17/DE S.I	Deferred
Meeting No. 11/19		RLA No.04/24/040/0135/AM17	Lic. No. and date0410162505 Date 18.11.2016
Date: 30.11.2018		Request for fixation of norms.	
Decision: The Committee considered the case as per the agenda. The representative of MSME informed that the export & import are not under the purview of MSME. The Committee decided to			

forward the application to consultant (Tech-3)

Case is deferred.

Sl.No.237

Sl.No.237

CaseNo. A/R – 33/19	M/s Reform Tools Pvt. Ltd.	F.No.01/80/050/00202/AM17/DE S.I	Status Quo
Meeting No. 11/19		RLA No.04/24/040/0216/AM16	Lic. No. and date0210206586 Date 30.03.2016
Date: 30.11.2018		Request for enhancement of quantity in import item of norms.	
Decision: The Committee considered the case as per the agenda. The representative of MSME present in the meeting recommended that no further revision in adhoc norms as given in earlier Committee Meeting No. 16/80 dated 14.11.2017 is required. The Committee decided to maintain status quo.			
RA concerned may take further necessary action as per the decision of NC			

Sl.No.238

Sl.No.238

Case.No.A/R– 36/19	M/s Heurtey Petrochem India Pvt.Ltd. Mumbai.	F.No.01/80/050/00490/AM17/DE S.I	Deferred
Meeting No. 11/19		RLA No.03/94/040/0624/AM15	Lic. No. and date0310808805 Date 27.10.2016
Date: 30.11.2018		Request for revision of norms.	
Decision: The Committee considered the case as per the agenda. Committee noted that firm's request was forwarded to DIPP on 06.09.2018. The Committee decided to remind DIPP for their comments.			
Case is deferred.			

Sl.No. 239

Sl.No. 239

Case.No.A/R – 37/19	M/s Biotech Vision Care Pvt. Ltd.	F.No.01/80/050/00132/AM16/DE S.I	Status Quo
Meeting No. 11/19		RLA No.08/24/040/0063/AM16	0810135356
Date: 30.11.2018		Request for enhancement the import quantity at Sl.No.1.	Date 26.05.2015
Decision: The Committee considered the case as per the agenda. The representative of MSME present in the meeting informed that they have recommended no further revision to the adhoc norms as given in earlier Norms Committee Meeting No. 20/80 dated 5.1.2016. The Committee decided to maintain status quo.			
RA concerned may take further necessary action as per the decision of NC			

Sl.No. 240

Case.No.A/R– 38/19	M/S VSM Venture Control System Pvt.,Ltd.	F.No.01/80/050/00349/AM14/DE S.I	Approved
Meeting No. 11/19		RLA No.05/24/040/0233/AM14	Lic. No. and date0510367680
Date: 30.11.2018		Request for fixation of ad-hoc	

		norms.	Date 07.10.2013
Decision: The Committee considered the case as per agenda. Committee decided to ratify the norms as per written comments furnished through e-mail dated 27.11.2018 by MEITY vide No. W-27/9/2014-IPHW dated 19.11.2018 read with W-27/9/2014-IPHW dated 19.05.2015 as follows: Import may be allowed on net to net basis with accountability clause on 'Nil' wastage. RA concerned may take further necessary action as per the decision of NC.			

Sl.No. 241

Case No.A/R – 39/19	M/S &Tourbo Ltd. Mumbai.	F.No.01/80/050/00823/AM12/DE S.I/Part	Deferred
Meeting No. 11/19		RLA No.03/95/040/0808/AM10	Lic. No. and date0310564122 Date 11.03.2010
Date: 30.11.2018		Request for re-consideration of fixation of ad-hoc norms.	
Decision: The Committee considered the case as per the agenda and decided to examine the matter on file.			
Case is deferred			

Sl.No. 242

Case No.A/R – 40/19	M/S Dynamatic Technologies Ltd.	F.No.01/80/050/00611/AM15/DE S.I/	Approved
Meeting No. 11/19		RLA No.03/95/040/0263/AM15	Lic. No. and date0710106920 Date 10.11.2014
Date: 30.11.2018		Request for fixation of norms.	
Decision: The Committee considered the case as per agenda and it is decided to ratify the norms as per written comments furnished by MSME. Copy of the letter is enclosed in the annexure attached.			
RA concerned may take further necessary action and calculate the import entitlement of the relevant export items as per the decision of NC.			

Sl.No. 243

Case No. A/R – 41/19	M/S Injectoplast Pvt. Ltd.	F.No.01/80/050/00355/AM17/DE S.I/	Deferred
Meeting No. 11/19		RLA No.06/24/040/0015/AM17	Lic. No. and date0610038435 Date 09.08.2016
Date: 30.11.2018		Request for fixation of norms.	
Decision: The Committee considered the case as per the agenda and noted that firm’s request was forwarded to MSME on 11.09.2018. The Committee decided to remind the MSME for their comments.			
Case is deferred.			

Sl.No. 244

Case No. A/R- 24/19	M/s Larsen &Tourbo Ltd. .	F.No.01/80/050/00198/AM15/DE S.I	Deferred
Meeting No. 11/19	Mumbai	RLA No.03/95/040/00038/AM15	Lic. No. and date0310781699
Date: 30.11.2018		Request for ratification of norms.	Date 15.05.2014
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter is yet to be issued to firm. The Committee desired that deficiency letter be issued without further delay.			
Case is deferred.			

S.No.245

Case No.A/R 43/19	M/s Undercarriage and Tractor Parts Pvt. Ltd.	F.No.01/80/050/00210/AM18/DES. I	Approved
Meeting No. 11/19		RLA No.03/95/040/00182/AM18	Lic. No. and date0310813834
Date: 06.12.2018		Request for change of part No.in the existing description of export item.	Date 07.06.2017
Decision: The Committee considered the case as per agenda and as per recommendation of representative of the MSME vide their e-mail dated 4.12.2018, decided to ratify the norms as under –			
1. Total net weight of LH & RH of elements in export product description to be amended to read as 732801.2 kg 2. The quantity of export may be amended to read as 32402 number for part No.: 422-504/422-505 63998 number for part No.: 464-3462/559-6446 3. Import at Sl. No.1 – 32402 nos. 4. Import at Sl. No.3 – 670 nos. 5. Import at Sl. No 7 is allowed as applied. 6. Import at Sl. No. 8 is restricted to 991480 kgs. 7. Remaining items may be allowed on net to net basis.			
RA concerned may take further necessary action as per the decision of NC.			

S.No.246

Case No.A/R 44/19	M/s Undercarriage and Tractor Parts Pvt. Ltd.	F.No.01/80/050/00212/AM19/DES. I	Approved
Meeting No. 11/19		RLA No.03/95/040/00958/AM18	Lic. No. and date0310819089
Date: 06.12.2018		Request for change of part No. of the existing export item and allow two more import item.	Date 12.02.2018
Decision: The Committee considered the case as per agenda and as per recommendation of representative of the MSME vide their e-mail dated 4.12.2018. The Committee decided to ratify the norms as under –			
1. Total net weight of LH & RH of element in export product description may be amended to read as 713360 kg 2. Part No. 464-3462/559-6446 may be replaced deleting part No. 422-504/422-505 to the description of the export product			

3. Part No. of Import item at Sl. No. 1 may be amended to 090CX21
4. Part No. of Import item at Sl. No. 3 may be amended to 090CX23
5. Import Item at Sl. No. 7 – allowed as applied
6. Import item at Sl. No. 8 – 965176 kg allowed
7. Remaining items may be allowed on net-to-net basis

RA concerned may take further necessary action as per the decision of NC.

S.No.247

Case No. A/R – 26/19	M/s Kirloskar Pneumatic C. Ltd, Pune.	F.No.01/80/050/63/AM13/DES.I	Deferred
Meeting No. 11/19		RLA No.31/82/040/00424/AM12	
Date: 06.12.2018		Request for Fixation of adhoc norms.	Lic. No. and date3110054139 Date 09.05.2012
Decision: The Committee noted that a personal hearing was already given to the firm on 6.12.2018. The Committee has directed the firm to provide specific clarification w.r.t. to the export and import items and the value addition provided. Case is deferred.			

S.No.248

Case.No. A/R-21/19	M/s JMT Auto Ltd. Jamshedpur.	F.No.01/80/050/00772/AM11/DES. I/pt	Approved
Meeting No 11/19		RLA No.02/24/040/00166/AM11	Lic. No. and date0210153535
Date: 06.12.2018		Request for deletion of part No.	Date 14.01.2011
Decision: The Committee considered the case as per agenda and it is decided to make amendments in part number as per written comments furnished by DHI vide No. UO NO. DES-/JMTA/REP-1-2018-HEI dated 20.12.2018 for redemption purpose. (Copy of the letter is enclosed in the annexure attached.)			
RA concerned may take further necessary action as per the decision of NC.			

S.No.249

Case No.A/R- 31	M/s Alstom Transport India Limited, Bangalore.	F.No.01/80/050/00368/M15/DES. I	Deferred
Meeting No.11/19		RLA No.07/24/040/00092/AM15	Lic. No. and date0710105249
Dated:06.12.2018		Request for ratification of norms.	dt. 20.06.2014
Decision: The Committee noted that a personal hearing was already given to the firm on 06.12.2018. In the personal hearing the firm informed the committee that it has taken various A.A. licences for supply of 33 rail/tramway coaches. Further, firm stated that it has taken an additional licence for supplementary material required for these very 33 rail/tramway coaches. However, it has an additional export obligation of another 33 rail/tramway coaches in this licence.			
The Committee observed that the given submission is not tenable. The committee decided to seek a detailed report from the concerned RA regarding of all such licences issued to the firm, admissibility and current status.			
Case is deferred.			

सूक्ष्म, लघु व मध्यम उद्यम मंत्रालय
एम एस एम ई विकास संस्थान,
राजी नगर औद्योगिक सम्पदा,
बंगलूर- 560044

MSME
MICRO, SMALL & MEDIUM ENTERPRISES
सूक्ष्म, लघु एवं मध्यम उद्यम
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8/120/203
Ministry of Micro, Small & Medium
Enterprises

MSME Development Institute,
Rajajinagar Industrial Estate,
Bangalore-560 044

No. 156(15)/2014-15/SION / 1049.

Date: 22 July 2015

To,

✓ Shri. Haradhan Das,
Foreign Trade Development Officer,
Directorate General of Foreign Trade,
Ministry of Commerce and Industry,
Udyog Bhawan,
Rafi Ahmed Kidwai Marg,
Rajpath Road Area,
Central Secretariat,
New Delhi- 110001

Sub: Valuation Report on percentage of scrap

Ref: Your letter No. DGFT I.D.No. 01/80/50/00 146/AM15/DES-I/1784 dated 08.02.2015

Sir,

Please find enclosed herewith the valuation report on percentage of scrap based on inspection of the manufacturing process of the components as specified.

Yours faithfully

Suman. S. Raju.
(Suman.S.Raju) 22/7.
Asst. Director(Mech.)
For Director

Encl: Valuation Report

Copy to : The Managing Director, M/s. Gardner Aerospace Pranita Pvt Ltd., No.261/70, Gollarahatti,
Near Sun Valley Country Club, Magadi Road, Bangalore -560 091.

VALUATION REPORT WITH PERCENTAGE OF SCRAP

1	Name and address of the Unit/Factory	M/s. Gardner Aerospace Pranita Pvt Ltd., No. 261/70, Gollarahatti , Near Sun Valley Country Club , Magadi Road, Bangalore-560 091.
2	Date of Inspection	14.07.2015
3	Registration No. & Date	EM Part II No. 290201200516 dated 18.06.2008
4	Constitution of the Firm	Private Limited Company
5	Year of Establishment/Production	Year of Establishment : 22.06.1998 Year of Production : 22.06.1998
6	Product to Manufacture	Precision Tool Components
7	Power Load allotted and connected	Allotted : 245KV Connected: 245 KV
8	Employment Potential	Total : 98 Nos. Technical : 24 Administrative Staff : 13 Skilled : 55 Unskilled : 6
9	Name of the Inspecting Officer	Smt. Suman.S.Raju Asst Director(Mech.) MSME DI,Bangalore-560 010

BRIEF DETAILS :

The Unit M/s. Gardner Aerospace Pranita Pvt. Ltd., is a private limited company engaged in the manufacture of precision tool components for aerospace sector .

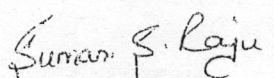
The Unit imports the raw material - Aluminium and Steel ,then taken for inward inspection of the raw material . Then production planning is done along with the design after which it is taken for CNC Machining , depending on the operation required it will be dealt with -either CNC Milling or CNC Turning .The contours , drilling, boring , etc are performed as per requirement of the drawing provided .At every stage , inspection is carried out .It is during these steps of manufacturing that scrap is generated .

On completion of the machining process, the final product is deburred , final inspection is carried out with reference to the design .It is then forwarded to the coating division where it is given a protective coating so as to avoid any kind of rusting during the transit process . The product is then packed and dispatched.

OBJECTIVE:

The objective of this report is to assess the wastage of processing (from raw material to finished product) technically termed as "SION" (Standard Input-output Norms).




 सुमन. एस. राजु Suman. S. Raju
 सहा. निदेशक ग्रेड-II(यांत्रिक) Asst. Director Gr.II (Mech)

OBSERVATIONS & CALCULATION :

During the inspection, it was observed that the scrap was generated during machining at various stages. However, the products were weighed after each process in order to calculate the percentage of scrap.

It is arrived that the **percentage of scrap** generated from these precision tool components is

For Aluminium : 1.65% - 99.17%

For Steel : 5.00% - 94.97%

(Refer enclosed "Annexure A" for details).

Suman S. Raju
(Suman.S.Raju)

Asst. Director(Mech.)
MSME-DI, Bangalore

S. N. Rangaprasad

DIRECTOR
MSME-DI, Bangalore.

एस.एन. रंगप्रसाद S.N. RANGAPRASAD
निदेशक Director

भारत सरकार Government of India
सूक्ष्म, लघु व मध्यम उद्यम विभाग Ministry of MSME
एस एन रांगी निदेशक संस्थान MSME Development Institute
बंगलूर, १०, बंगलूर, बंगलूर, Bangalore-10



GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL & MEDIUM ENTERPRISES
MSME DEVELOPMENT INSTITUTE
RAJAJINAGAR INDUSTRIAL ESTATE,
BANGALORE -560 010

VALUATION OF SCRAP REPORT OF M/s. GARDNER AEROSPACE PRANITA PVT. LTD.,
(ANNEXURE-A)

SL.NO.	PART DESCRIPTION	PART NO.	DESCRIPTION	RM WT IN KGS	FINISHED GOOD WT IN KGS	SCRAP IN KGS	SCRAP %
1	BOLT	A212.25189.200.00	STEEL	0.041	0.004	0.037	90.00
2	BUSH	A30145040200	STEEL	0.398	0.020	0.378	94.97
3	BUSH	A535.10836.200.00	STEEL	0.018	0.002	0.016	90.00
4	BUSH	A535.10843.200.00	STEEL	0.018	0.002	0.016	90.00
5	PIN	A925.22607.200.00	STEEL	0.014	0.001	0.012	90.00
6	PIN	A925.24820.200.00	STEEL	0.013	0.001	0.011	90.00
7	SLIDER	A925.24821.200.00	STEEL	0.159	0.067	0.092	58.00
8	FINGER GUIDE	D925.10503.200.00	STEEL	1.556	0.156	1.401	90.00
9	BUSHING	D925.16499.200.00	STEEL	0.022	0.002	0.020	90.00
10	BUSH	L57553171200	STEEL	0.060	0.010	0.050	83.33
11	BUSH	L57553191200	STEEL	0.050	0.006	0.044	88.00
12	BUSH	L57553194200	STEEL	0.030	0.003	0.027	90.00
13	VALVE BODY -	PIA28440009200	STEEL	0.150	0.026	0.124	82.67
14	VALVE -	PIA28440012200	STEEL	0.010	0.002	0.008	80.00
15	SLEEVE BEARING -	PID57540037200	STEEL	2.700	0.210	2.490	92.22
16	SLEEVE BEARING -	PID57540037202	STEEL	2.400	0.156	2.244	93.50
17	NUT RING OUTER -	PID57540038200	STEEL	0.970	0.064	0.906	93.40
18	NUT RING OUTER -	PID57540038202	STEEL	0.710	0.056	0.654	92.11
19	NUT RING OUTER -	PID57540039200	STEEL	0.600	0.032	0.568	94.67
20	NUT RING OUTER -	PID57540039202	STEEL	0.398	0.024	0.374	93.97
21	BOLT -	PID57756145200	STEEL	0.980	0.186	0.794	81.02
22	PACKER -	PIF57250080200	STEEL	0.190	0.087	0.103	54.21
23	PACKER -	PIF57253156200	STEEL	0.080	0.066	0.014	17.50
24	PACKER	PIF57253157200	STEEL	0.120	0.090	0.030	25.00
25	PACKER -	PIF57253158200	STEEL	0.490	0.348	0.142	28.98
26	PACKER -	PIF57254137200	STEEL	0.400	0.346	0.054	13.50
27	PACKER -	PIF57254139200	STEEL	0.400	0.350	0.050	12.50
28	PACKER -	PIF57254140200	STEEL	0.400	0.380	0.020	5.00
29	PACKER -	PIF57254145200	STEEL	0.120	0.084	0.036	30.00



Suman S. Raju.
सुमन. एस. राजु Suman. S. Raju
सहा. निदेशक ग्रेड-II (यांत्रिक) Asst. Director Gr.II (Mech)

30	PACKER	PIF57254147200	STEEL	0.120	0.092	0.028	23.33
31	PACKER -	PIF57254256202	STEEL	0.200	0.082	0.118	59.00
32	PACKER -	PIF57255793200	STEEL	0.190	0.168	0.022	11.58
33	PACKER -	PIF57255794200	STEEL	0.200	0.172	0.028	14.00
34	PACKER	PIF57255795200	STEEL	0.150	0.108	0.042	28.00
35	BUSH -	PIF57353239200	STEEL	0.600	0.038	0.562	93.67
36	SIDE ROLLER -	PIF57953066200	STEEL	0.100	0.026	0.074	74.00
37	BUSH FLANGED -	PIL57553171200	STEEL	0.060	0.010	0.050	83.33
38	BUSH FLANGED -	PIL57553191200	STEEL	0.050	0.006	0.044	88.00
39	BUSH -	PIL57553377200	STEEL	0.080	0.012	0.068	85.00

The percentage of scrap for the aforementioned products is in the range of 5.00% - 94.97%.

Suman S. Raju
Suman.S.Raju

Asst. Director (Mech.)

S. N. Rangappa
DIRECTOR

MSME DI, BANGALORE

एस.एन. रंगप्पा S.N. RANGAPPASAD

निदेशक Director

भारत सरकार Government of India

सूक्ष्म, लघु व मध्यम उद्यम मंत्रालय Ministry of MSME

एम एस आई विकास संस्थान MSME Development Institute

राजाजीनगर, बंगलूर-१० Rajajinagar, Bangalore-10



GOVERNMENT OF INDIA
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BANGALORE -560 010

**VALUATION OF SCRAP REPORT OF M/s. GARDNER AEROSPACE PRANITA PVT. LTD.,
(ANNEXURE-A)**

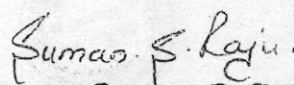
SL.NO.	PART DESCRIPTION	PART NO.	DESCRIPTION	RM WT IN KGS	FINISHED GOOD WT IN KGS	SCRAP IN KGS	SCRAP %
1	FITTING	L52850008200PF	ALUMINIUM	3.226	0.256	2.970	92.07
2	61/0- PACKER-	L57253819200PF	ALUMINIUM	0.065	0.034	0.031	47.61
3	61/0- DOUBLER 2FWD-	L57257965200PF	ALUMINIUM	31.832	2.760	29.072	91.33
4	61/0- SUPPORT BRKT-	L57451700200 / 201PF	ALUMINIUM	23.200	1.080	22.120	95.34
5	61/0-L/G JOINT DEFLECTOR	342830171905	ALUMINIUM	0.240	0.010	0.230	95.83
6	61/0-INSERT	4238302211905	ALUMINIUM	0.046	0.014	0.032	69.57
7	61/0-SPLIC PLATE L/H	429830421905	ALUMINIUM	0.151	0.026	0.125	82.78
8	61/0-BRACKET LEFT/RIGHT	83008-1-905,443- 83008-2-905	ALUMINIUM	1.580	0.151	1.429	90.44
9	BRACKET	A924.20916.200.00	ALUMINIUM	0.040	0.032	0.008	20.00
10	BRACKET	A924.20916.201.00	ALUMINIUM	0.040	0.032	0.008	20.00
11	BRACKET ATTACHMENT	A925.22365.200.00	ALUMINIUM	0.005	0.004	0.001	27.01
12	FITTING	A925.22763.200.01	ALUMINIUM	0.066	0.015	0.051	77.27
13	FITTING	A925.22763.201.01	ALUMINIUM	0.066	0.015	0.051	77.27
14	EXTRUSION	A925.26864.202.00	ALUMINIUM	0.015	0.012	0.003	20.00
15	GUIGNOL DE VOLET	D212.10149.200.00	ALUMINIUM	3.410	0.171	3.240	95.00
16	GUIGNOL DE VOLET	D212.10807.200.00	ALUMINIUM	0.029	0.007	0.022	75.86
17	GUIGNOL DE VOLET	D212.10807.201.00	ALUMINIUM	0.029	0.007	0.022	75.86
18	ARBOR FLAP SHUTTER	D212.11092.200.00	ALUMINIUM	0.052	0.039	0.013	25.00
19	ARBOR FLAP SHUTTER	D212.11092.201.00	ALUMINIUM	0.052	0.039	0.013	25.00
20	CACHE	D216.10188.200.00	ALUMINIUM	0.097	0.068	0.029	29.90
21	PLATE COVER	D28250280200	ALUMINIUM	0.880	0.079	0.801	91.02
22	BRACKET	D572.50808.204/205P F	ALUMINIUM	1.814	0.163	1.651	91.00



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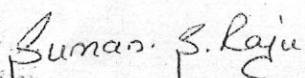
23	PLATE MOUNTING	D572.56572.200PF	ALUMINIUM	0.909	0.409	0.500	55.00
24	ASSEMBLY COVER	D572.59158.202PF	ALUMINIUM	0.896	0.009	0.887	99.00
25	ASSEMBLY COVER	D572.59158.206PF	ALUMINIUM	0.106	0.004	0.101	96.00
26	HALF CLAMP	D57450551200	ALUMINIUM	0.405	0.024	0.381	94.07
27	PACKER	D57459088200/201	ALUMINIUM	0.150	0.044	0.106	70.67
28	BRACKET	D57540237200S	ALUMINIUM	1.550	0.268	1.282	82.71
29	GLISSIERE	D925.10008.200.00	ALUMINIUM	0.162	0.015	0.147	90.74
30	ANGLE FITTING	D925.10022.200.00	ALUMINIUM	0.011	0.007	0.004	34.58
31	ANGLE FITTING	D925.10023.200.00	ALUMINIUM	0.086	0.080	0.006	7.30
32	ANGLE FITTING	D925.10024.200.00	ALUMINIUM	0.086	0.075	0.011	13.09
33	ANGLE FITTING	D925.10025.200.00	ALUMINIUM	0.070	0.067	0.003	4.15
34	ANGLE FITTING	D925.10029.200.00	ALUMINIUM	0.107	0.104	0.003	2.89
35	ANGLE FITTING	D925.10030.200.00	ALUMINIUM	0.107	0.104	0.003	2.80
36	FERRURE	D925.10037.200.00	ALUMINIUM	0.518	0.033	0.485	93.63
37	FERRURE	D925.10037.201.00	ALUMINIUM	0.518	0.033	0.485	93.63
38	FERRURE	D925.10042.202.00	ALUMINIUM	7.980	0.260	7.720	96.74
39	FERRURE	D925.10042.203.00	ALUMINIUM	7.980	0.260	7.720	96.74
40	ANGLE FITTING	D925.10044.200.00	ALUMINIUM	0.009	0.008	0.001	10.00
41	AFT RAIL	D925.10107.200.00	ALUMINIUM	0.249	0.228	0.021	8.40
42	FWD RAI	D925.10108.200.00	ALUMINIUM	0.213	0.193	0.020	9.30
43	FWD RECEPTACLE STRIP	D925.10109.200.00	ALUMINIUM	0.077	0.057	0.019	25.00
44	FWD RECEPTACLE STRIP	D925.10111.200.00	ALUMINIUM	0.087	0.066	0.022	25.00
45	FWD RECEPTACLE STRIP	D925.10111.201.00	ALUMINIUM	0.087	0.066	0.022	25.00
46	FWD RECEPTACLE STRIP	D925.10112.200.00	ALUMINIUM	0.087	0.065	0.022	25.00
47	AFT RECEPTACLE STRIP	D925.10113.200.00	ALUMINIUM	0.087	0.065	0.022	25.00
48	FERRURE	D925.10115.200.00	ALUMINIUM	1.253	0.048	1.205	96.17
49	FERRURE	D925.10115.201.00	ALUMINIUM	1.253	0.048	1.205	96.17
50	RENFORT D'ANGLE	D925.10116.200.00	ALUMINIUM	0.718	0.036	0.682	94.99



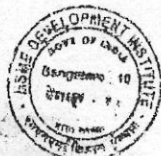

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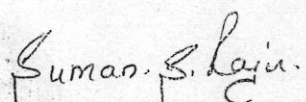
51	RENFORT D'ANGLE	D925.10118.201.00	ALUMINIUM	0.718	0.036	0.682	94.99
52	CHAPE GAUCHE	D925.10119.200.00	ALUMINIUM	0.335	0.048	0.287	85.67
53	CHAPE DROITE	D925.10120.200.00	ALUMINIUM	0.335	0.048	0.287	85.67
54	TEE	D925.10122.200.00	ALUMINIUM	0.035	0.029	0.005	15.07
55	ANGLE FITTING	D925.10126.200.00	ALUMINIUM	0.025	0.003	0.022	87.80
56	CORNIERE	D925.10127.200.00	ALUMINIUM	0.172	0.014	0.159	92.13
57	CORNIERE	D925.10127.201.00	ALUMINIUM	0.172	0.014	0.159	92.13
58	CORNIERE	D925.10128.200.00	ALUMINIUM	0.178	0.016	0.162	91.01
59	CORNIERE	D925.10128.201.00	ALUMINIUM	0.178	0.016	0.162	91.01
60	FERRURE SUPERIEURE	D925.10149.200.00	ALUMINIUM	2.262	0.130	2.132	94.25
61	HINGE DOOR INNER	D925.10155.200.00	ALUMINIUM	0.078	0.070	0.008	10.00
62	FERRURE USINEE	D925.10173.200.00	ALUMINIUM	0.305	0.101	0.203	66.77
63	EMBASE NUE	D925.10179.200.00	ALUMINIUM	0.037	0.007	0.031	82.05
64	ANGLE SUPPPORT	D925.10219.200.00	ALUMINIUM	0.143	0.134	0.009	6.16
65	FERRURE LIAISON	D925.10221.200.00	ALUMINIUM	0.487	0.047	0.440	90.35
66	FERRURE LIAISON	D925.10221.201.00	ALUMINIUM	0.487	0.047	0.440	90.35
67	ANGLE BRACKET	D925.10222.200.00	ALUMINIUM	0.045	0.036	0.009	20.00
68	ANGLE BRACKET	D925.10223.200.00	ALUMINIUM	0.143	0.112	0.031	21.57
69	FERRURE	D925.10225.200.00	ALUMINIUM	1.368	0.045	1.323	96.71
70	FERRURE	D925.10225.201.00	ALUMINIUM	1.368	0.045	1.323	96.71
71	ANGLE FITTING	D925.10228.200.00	ALUMINIUM	0.143	0.112	0.015	21.57
72	ANGLE FITTING	D925.10228.201.00	ALUMINIUM	0.032	0.017	0.015	47.53
73	ANGLE FITTING	D925.10229.200.00	ALUMINIUM	0.111	0.098	0.013	11.31
74	BRACKET JUNCTION	D925.10239.200.00	ALUMINIUM	0.041	0.025	0.016	39.47
75	ANGLE BRACKET	D925.10243.200.00	ALUMINIUM	0.023	0.016	0.007	29.52
76	EXTRUSION	D925.10244.200.00	ALUMINIUM	0.159	0.117	0.042	26.55
77	CHANNEL JUNCTION	D925.10256.200.00	ALUMINIUM	0.104	0.080	0.024	22.71
78	CHANNEL JUNCTION	D925.10258.200.00	ALUMINIUM	0.104	0.062	0.042	40.10




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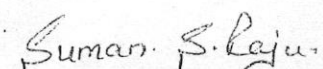
79	CHANNEL JUNCTION	D925.10259.200.00	ALUMINIUM	0.104	0.062	0.042	40.10
80	ANGLE BRACKET	D925.10260.200.00	ALUMINIUM	0.029	0.025	0.004	13.49
81	ANGLE BRACKET	D925.10273.200.00	ALUMINIUM	0.045	0.008	0.037	82.34
82	BIELLE EQUIPEE	D925.10282.200.00	ALUMINIUM	0.403	0.096	0.307	76.07
83	FERRURE D'ANGLE	D925.10283.200.00	ALUMINIUM	0.215	0.029	0.186	86.51
84	FERRURE D'ANGLE	D925.10283.201.00	ALUMINIUM	0.215	0.029	0.186	86.51
85	UNION	D925.10294.200.00	ALUMINIUM	0.317	0.032	0.286	90.00
86	HINGE	D925.10297.200.00	ALUMINIUM	0.012	0.009	0.002	20.00
87	BIELLE FIXE EQUIPEE	D925.10316.200.00	ALUMINIUM	0.152	0.040	0.112	73.68
88	FERRURE	D925.10322.200.00	ALUMINIUM	0.785	0.056	0.729	92.87
89	ANGLE FITTING	D925.10328.200.00	ALUMINIUM	0.548	0.532	0.016	2.99
90	FERRURE EQUIPEE DROITE	D925.10337.200.00	ALUMINIUM	0.971	0.089	0.882	90.83
91	FERRURE EQUIPE	D925.10338.200.00	ALUMINIUM	2.514	0.151	2.363	93.99
92	EXTRUSION	D925.10346.200.00	ALUMINIUM	0.057	0.033	0.024	42.21
93	ANGLE FITTING	D925.10351.200.00	ALUMINIUM	0.039	0.033	0.006	14.51
94	ANGLE FITTING	D925.10358.200.00	ALUMINIUM	0.166	0.160	0.006	3.67
95	FERRURE CENTRALE	D925.10372.200.00	ALUMINIUM	1.056	0.105	0.951	90.06
96	HINGE	D925.10398.200.00	ALUMINIUM	0.017	0.014	0.003	15.00
97	BRACKET CONNECTION BAR	D925.10419.200.00	ALUMINIUM	0.049	0.031	0.018	37.12
98	FIXATION.PLANCHER	D925.10433.200.00	ALUMINIUM	0.475	0.024	0.451	94.95
99	BAR - CONNECTION	D925.10452.200.00	ALUMINIUM	0.021	0.016	0.005	25.00
100	VOILE	D925.10457.200.00	ALUMINIUM	8.886	0.711	8.175	92.00
101	VOILE	D925.10457.201.00	ALUMINIUM	8.886	0.711	8.175	92.00
102	VOILE	D925.10457.202.00	ALUMINIUM	8.886	0.711	8.175	92.00
103	VOILE	D925.10457.203.00	ALUMINIUM	8.886	0.711	8.175	92.00
104	VOILE	D925.10457.204.00	ALUMINIUM	8.886	0.711	8.175	92.00
105	VOILE	D925.10457.205.00	ALUMINIUM	8.886	0.711	8.175	92.00
106	VOILE USINAGE ET PROTECTION	D925.10458.200.00	ALUMINIUM	11.295	0.912	10.383	91.93




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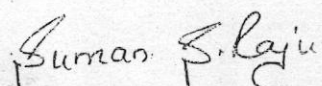
107	VOILE USINAGE ET PROTECTION	D925.10458.201.00	ALUMINIUM	11.295	0.912	10.383	91.93
108	PLATINE.SUPERIEURE	D925.10459.200.00	ALUMINIUM	3.120	0.924	2.196	70.38
109	PLATINE.SUPERIEURE	D925.10459.201.00	ALUMINIUM	3.100	0.924	2.176	70.19
110	FERRURE	D925.10473.200.00	ALUMINIUM	0.223	0.025	0.198	88.79
111	FITTING EQUIPPED	D925.10506.200.00	ALUMINIUM	0.423	0.416	0.007	1.65
112	FINGER GUIDE	D925.10512.200.00	ALUMINIUM	0.026	0.021	0.005	20.00
113	COLONNETTE	D925.10532.200.00	ALUMINIUM	0.067	0.014	0.054	79.85
114	FERRURE EQUIPEE	D925.10780.200.00	ALUMINIUM	0.160	0.072	0.088	55.00
115	CROSS BEAM	D925.10788.200.00	ALUMINIUM	0.118	0.076	0.042	35.76
116	TEE	D925.10791.200.00	ALUMINIUM	0.030	0.011	0.019	62.71
117	TEE	D925.10800.200.00	ALUMINIUM	0.030	0.021	0.009	28.81
118	FERRURE EQUIPEE	D925.10938.001.00	ALUMINIUM	0.102	0.026	0.076	74.51
119	FERRURE EQUIPEE	D925.10938.200.00	ALUMINIUM	0.098	0.025	0.073	74.50
120	BAR - CONNECTION	D925.11060.200.00	ALUMINIUM	0.008	0.006	0.002	25.00
121	BAR - CONNECTION	D925.11061.200.00	ALUMINIUM	0.061	0.046	0.015	25.00
122	TEE	D925.11062.200.00	ALUMINIUM	0.035	0.025	0.010	27.54
123	FERRURE GAUCHE	D925.11090.200.00	ALUMINIUM	1.591	0.070	1.521	95.60
124	FERRURE DROITE	D925.11091.200.00	ALUMINIUM	1.196	0.065	1.131	94.57
125	RECEPTACLE STRIP	D925.11421.200.00	ALUMINIUM	0.044	0.033	0.011	25.00
126	POST - FWD	D925.11551.200.00	ALUMINIUM	0.423	0.410	0.013	3.07
127	POST - FWD	D925.11551.201.00	ALUMINIUM	0.423	0.410	0.013	3.07
128	FERRURE	D925.11554.200.00	ALUMINIUM	0.261	0.022	0.239	91.57
129	FERRURE	D925.11554.201.00	ALUMINIUM	0.261	0.022	0.239	91.57
130	FERRURE	D925.11555.200.00	ALUMINIUM	0.610	0.048	0.562	92.08
131	FERRURE	D925.11555.201.00	ALUMINIUM	0.610	0.048	0.562	92.08
132	FERRURE.SUPERIEURE	D925.11754.200.00	ALUMINIUM	0.252	0.013	0.239	95.01
133	FERRURE	D925.11924.200.00	ALUMINIUM	0.278	0.019	0.259	93.17
134	POST CENTRE	D925.12541.200.00	ALUMINIUM	0.758	0.252	0.506	66.73




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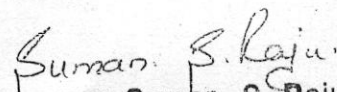
135	FERRURE EQUIPEE GAUCHE	D925.14538.200.00	ALUMINIUM	3.786	0.347	3.439	90.83
136	COLLERETTE	D925.15518.200.00	ALUMINIUM	0.198	0.018	0.180	90.91
137	COLLERETTE	D925.15520.200.00	ALUMINIUM	0.163	0.012	0.151	92.64
138	ENS.BIELLE REGLABLE	D925.15586.200.00	ALUMINIUM	0.429	0.153	0.276	64.36
139	TE DE REPRISE	D925.15636.200.00	ALUMINIUM	2.741	0.095	2.646	96.54
140	RENFORT	D925.15639.200.00	ALUMINIUM	0.578	0.056	0.522	90.33
141	FERRURE BIELLE	D925.15642.200.00	ALUMINIUM	0.497	0.042	0.455	91.59
142	CHAPE	D925.15650.200.00	ALUMINIUM	0.199	0.020	0.179	90.14
143	FERRURE	D925.15653.200.00	ALUMINIUM	0.914	0.142	0.772	84.50
144	FORWARD POST CENTRE	D925.16138.200.00	ALUMINIUM	0.758	0.252	0.506	66.73
145	FERRURE EQUIPEE	D925.16246.000.00	ALUMINIUM	25.578	1.379	24.199	94.61
146	ROD ASSY	D925.16277.200.00	ALUMINIUM	1.185	0.118	1.066	90.00
147	PORTE INTERIEURE	D925.16462.200.00	ALUMINIUM	15.847	0.692	15.154	95.63
148	RENFORT	D925.16464.200.00	ALUMINIUM	1.188	0.217	0.971	81.70
149	RENFORT	D925.16490.200.00	ALUMINIUM	0.164	0.013	0.151	92.07
150	RENFORT	D925.16490.201.00	ALUMINIUM	0.164	0.013	0.151	92.26
151	ANGLE FITTING	D925.16491.200.00	ALUMINIUM	0.135	0.132	0.003	2.22
152	ANGLE FITTING	D925.16491.201.00	ALUMINIUM	0.135	0.132	0.003	2.22
153	RENFORT	D925.16493.200.00	ALUMINIUM	0.306	0.100	0.206	67.32
154	RENFORT	D925.16493.201.00	ALUMINIUM	0.296	0.097	0.199	67.32
155	RENFORT	D925.16494.200.00	ALUMINIUM	0.108	0.026	0.082	75.93
156	RENFORT	D925.16494.201.00	ALUMINIUM	0.108	0.026	0.082	75.93
157	ANGLE FITTING	D925.16498.200.00	ALUMINIUM	0.155	0.067	0.088	56.83
158	ANGLE FITTING	D925.16498.201.00	ALUMINIUM	0.155	0.067	0.088	56.83
159	FERRURE EQUIPEE	D925.16507.200.00	ALUMINIUM	1.866	0.247	1.619	86.76
160	FERRURE MONTANT CENTRAL	D925.16508.200.00	ALUMINIUM	1.160	0.104	1.056	91.03
161	FERRURE SUPERIEURE	D925.16511.200.00	ALUMINIUM	0.909	0.008	0.901	99.17
162	FERRURE SUPERIEURE	D925.16512.200.00	ALUMINIUM	0.658	0.056	0.602	91.49




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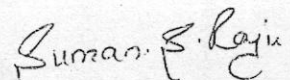
163	U DE LIAISON	D925.16516.200.00	ALUMINIUM	0.568	0.073	0.495	87.15
164	HINGE	D925.16522.200.00	ALUMINIUM	0.092	0.087	0.006	6.00
165	FERRURE SUPERIEURE	D925.17012..200.00	ALUMINIUM	0.635	0.051	0.584	91.94
166	PORTE EXTERIEURE	D925.17100.200.00	ALUMINIUM	23.496	1.043	22.453	95.56
167	ANGLE FITTING	D925.17105.200.00	ALUMINIUM	0.419	0.346	0.073	17.33
168	BOX STRENGTH	D925.17672.200.00	ALUMINIUM	0.302	0.235	0.067	22.24
169	BASE NACA	F281.55368.200PF	ALUMINIUM	0.419	0.105	0.314	75.00
170	SEAL PLATE	F572.50386.202PF	ALUMINIUM	0.445	0.036	0.410	92.00
171	REINFORCING	F57253754202/203	ALUMINIUM	10.200	5.020	5.301	50.78
172	PACKER-OUTER	F574.51190.200/201PF	ALUMINIUM	1.344	0.081	1.263	94.00
173	LANDING UPPER	F57450121200 / 201	ALUMINIUM	0.139	0.066	0.073	52.52
174	LANDING UPPER	F57450132200 / 201	ALUMINIUM	0.225	0.112	0.113	50.22
175	LANDING MID UPPER	F57450133200 / 201	ALUMINIUM	0.160	0.080	0.080	50.00
176	LANDING TOP PAN	F5745096120001	ALUMINIUM	0.365	0.183	0.182	49.86
177	LANDING	F5745096620001	ALUMINIUM	0.404	0.202	0.202	50.00
178	LANDING TOP	F5745096720001	ALUMINIUM	0.386	0.193	0.193	50.00
179	LANDING TOP PAN	F57450968202 / 203	ALUMINIUM	0.426	0.213	0.213	50.00
180	LANDING TOP	F5745097020001 / 20101	ALUMINIUM	0.325	0.150	0.175	53.85
181	DOUBLER	F57451068200/201	ALUMINIUM	0.070	0.042	0.080	40.00
182	GUSSET TOP O/B INTER	F575 50723 200 PF	ALUMINIUM	0.627	0.075	0.552	88.00
183	PANEL ETCHED DETAIL	F575.50039.200PF	ALUMINIUM	0.840	0.336	0.504	60.00
184	BUTTSTRAP	F575.50394.200 PF	ALUMINIUM	1.114	0.100	1.014	91.00
185	BUTTSTRAP-BTM O/BD	F575.50395.200PF	ALUMINIUM	0.832	0.191	0.640	77.00
186	GUSSET-ACT RIB	F575.50543.200PF	ALUMINIUM	1.746	0.157	1.588	91.00
187	GUSSET-HINGE RIB I/B	F575.50752.202PF	ALUMINIUM	0.742	0.098	0.643	86.76
188	BRACKET ASSEMBLY	F575.50958.20011PF	ALUMINIUM	0.298	0.075	0.224	75.00
189	BUTTSTRAP TOP-INBD	F575.51850.202PF	ALUMINIUM	1.345	0.081	1.264	94.00
190	BRACKET WEIR	L281.50142.200/201 PF	ALUMINIUM	0.416	0.042	0.374	90.00




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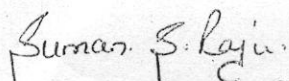
191	BRACKET WEIR	L281.50143.200PF	ALUMINIUM	0.287	0.026	0.261	91.00
192	SPACER	L28150314200	ALUMINIUM	10.200	0.370	9.830	96.37
193	BRKT FUEL WEIR	L28150315200PF	ALUMINIUM	0.343	0.025	0.318	92.71
194	BRKT FUEL STRINGER	L28150316200PF/ L28150316201PF	ALUMINIUM	0.377	0.028	0.349	92.57
195	BRKT FUEL WEIR	L28150317200PF	ALUMINIUM	0.344	0.025	0.318	92.74
196	BRKT FUEL STRINGER	L28150318200PF/ L28150318201PF	ALUMINIUM	0.429	0.038	0.391	91.14
197	BRKT FUEL WEIR	L28150319200PF/ L28150319201PF	ALUMINIUM	0.343	0.026	0.317	92.41
198	BRKT FUEL WEIR	L28150320200PF L28150320201PF	ALUMINIUM	0.706	0.052	0.654	92.66
199	BRACKET	L282.50571.200PF	ALUMINIUM	0.336	0.027	0.309	92.00
200	BRKT FEED TIEROD R22	L28250496200PF	ALUMINIUM	1.083	0.034	1.049	96.86
201	BRKT FEED TIEROD R4	L28250497200PF	ALUMINIUM	0.703	0.024	0.679	96.59
202	PROTECTOR	L321.50106.200PF	ALUMINIUM	0.809	0.137	0.671	83.00
203	WASHER THROAT	L321.50107.200PF	ALUMINIUM	0.809	0.105	0.703	87.00
204	EDGE BEAM FWD	L521.75106.208/209PF	ALUMINIUM	48.706	2.192	46.514	95.50
205	EDGE BEAM AFT	L521.75111.210/211PF	ALUMINIUM	48.706	2.192	46.514	95.50
206	EDGE BEAM FWD	L521.75206.206/207PF	ALUMINIUM	48.706	2.338	46.368	95.20
207	EDGE BEAM AFT	L521.75211.208/209PF	ALUMINIUM	48.706	2.338	46.368	95.20
208	BEAM 1	L521.75221.212PF	ALUMINIUM	43.491	2.088	41.403	95.20
209	BEAM6	L521.75226.210PF	ALUMINIUM	43.491	2.088	41.403	95.20
210	EDGE BEAM FWD	L522.76108.206/207PF	ALUMINIUM	48.706	2.192	46.514	95.50
211	EDGE BEAM AFT	L522.76110.212/213PF	ALUMINIUM	48.706	2.192	46.514	95.50
212	BEAM 3	L522.76123.212PF	ALUMINIUM	43.491	2.088	41.403	95.20
213	BEAM4	L522.76124.212PF	ALUMINIUM	45.780	2.197	43.583	95.20
214	FITTING	L528 50081 200	ALUMINIUM	0.096	0.034	2.492	64.73
215	61/0-FITTING	L52850005200PF	ALUMINIUM	1.855	0.200	1.655	93.78
216	FITTING	L52850007200PF	ALUMINIUM	3.226	0.234	2.970	92.75
217	SHIM STOP	L52850055200PF	ALUMINIUM	0.096	0.028	0.068	70.83
218	PLATE, SERRATED FWD	L52850080200PF	ALUMINIUM	1.529	0.270	1.259	82.34




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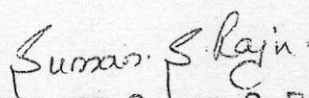
219	SEAL PLATE RIB 45 BTM	L572.41677.200PF	ALUMINIUM	1.809	0.127	1.682	93.00
220	SEAL PLATE RIB 45 BTM	L572.41678.200PF	ALUMINIUM	0.861	0.068	0.793	92.13
221	SEAL PLATE RIB 48 BTM	L572.41679.200PF	ALUMINIUM	0.861	0.086	0.775	90.00
222	SEAL PLATE RIB 48 BTM	L572.41680.200PF	ALUMINIUM	0.861	0.086	0.775	90.00
223	SEAL PLATE RIB 48 BTM	L572.41681.200PF	ALUMINIUM	0.861	0.077	0.784	91.00
224	SEAL PLATE 48 BTM	L572.41682.200PF	ALUMINIUM	0.861	0.086	0.775	90.00
225	SEAL PLATE RIB 48 BTM	L572.41683.200PF	ALUMINIUM	0.861	0.086	0.775	90.00
226	SEAL PLATE RIB 48 BTM	L572.41684.200PF	ALUMINIUM	0.861	0.086	0.775	90.00
227	PLATE REINFORCING	L572.50271.200/201PF	ALUMINIUM	1.568	0.094	1.474	94.00
228	WASHER THROAT	L572.50434.200PF	ALUMINIUM	0.986	0.020	0.966	98.00
229	SEAL PLATE RIB 34	L572.51489.200PF	ALUMINIUM	0.580	0.046	0.533	92.00
230	SEAL PLATE RIB 34	L572.51490.200PF	ALUMINIUM	0.680	0.049	0.632	92.86
231	SEAL PLATE RIB 34	L572.51491.200PF	ALUMINIUM	0.680	0.054	0.626	92.00
232	SEAL PLATE RIB 34	L572.51492.200PF	ALUMINIUM	0.680	0.054	0.626	92.00
233	SEAL PLATE RIB 34	L572.51493.200PF	ALUMINIUM	0.731	0.058	0.672	92.00
234	SEAL PLATE RIB 45	L572.51499.200PF	ALUMINIUM	0.680	0.054	0.626	92.00
235	SEAL PLATE RIB 45	L572.51500.200PF	ALUMINIUM	0.680	0.054	0.626	92.00
236	SEAL PLATE RIB 45	L572.51501.200PF	ALUMINIUM	0.680	0.054	0.626	92.00
237	SEAL PLATE 45 TOP	L572.51502.200PF	ALUMINIUM	0.680	0.048	0.633	93.00
238	SEAL PLATE RIB 48	L572.51504.200PF	ALUMINIUM	0.680	0.041	0.640	94.00
239	SEAL PLATE RIB 48	L572.51505.200PF	ALUMINIUM	0.680	0.041	0.640	94.00
240	SEAL PLATE RIB 48	L572.51506.200PF	ALUMINIUM	0.680	0.041	0.640	94.00
241	SEAL PLATE RIB 48	L572.51507.200PF	ALUMINIUM	0.680	0.041	0.640	94.00
242	SEAL PLATE 48	L572.51508.200PF	ALUMINIUM	0.680	0.041	0.640	94.00
243	SEAL PLATE RIB 45	L572.51540.200PF	ALUMINIUM	0.861	0.086	0.775	90.00
244	SEAL PLATE RIB 45	L572.51541.200PF	ALUMINIUM	0.893	0.080	0.812	91.00
245	SEAL PLATE RIB 48 R/S TOP	L572.57519.200PF	ALUMINIUM	0.829	0.066	0.763	92.08
246	SEAL PLATE RIB 13 AFT TOP	L572.57592.200/201PF	ALUMINIUM	1.568	0.157	1.411	90.00




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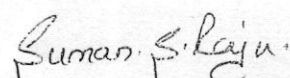
247	SEAL PLATE RIB 13 FWD TOP	L572.57615.200/201PF	ALUMINIUM	1.568	0.157	1.411	90.00
248	SEAL PLATE RIB 8 FWD TOP	L572.57656.200PF	ALUMINIUM	1.568	0.052	1.516	96.71
249	SEAL PLATE RIB 23 TOP	L572.57677.200PF	ALUMINIUM	0.419	0.025	0.394	94.00
250	SEAL PLATE RIB 23 TOP	L572.57678.200PF	ALUMINIUM	0.419	0.038	0.382	91.00
251	SEAL PLATE RIB 23 TOP	L572.57679.200PF	ALUMINIUM	0.419	0.042	0.378	90.00
252	SEAL PLATE RIB 23 TOP	L572.57681.200PF	ALUMINIUM	0.419	0.034	0.386	92.00
253	SEAL PLATE RIB 23 TOP	L572.57686.200PF	ALUMINIUM	0.707	0.042	0.665	94.00
254	SEAL PLATE RIB 23 TOP	L572.57688.200PF	ALUMINIUM	0.973	0.058	0.914	94.00
255	BRACKET SHAFT 23 OB	L572.57954.200/201PF	ALUMINIUM	0.980	0.098	0.882	90.00
256	ANGLE BTM INBOARD	L57251297200/201	ALUMINIUM	16.500	1.134	15.366	93.13
257	THROAT STRAP	L57251580200PF	ALUMINIUM	0.161	0.058	0.103	63.97
258	BRACKET ELEC	L57251591200PF	ALUMINIUM	2.662	0.170	2.492	93.63
259	BRACKET ELEC	L57251592200PF	ALUMINIUM	3.497	0.162	3.335	95.38
260	ATTACHEMENT ANGLE, ROOF	L57253314200/201	ALUMINIUM	6.160	0.574	5.586	90.68
261	BRACE STRAP	L57253820200PF/ L57253820201PF	ALUMINIUM	0.780	0.328	0.452	57.94
262	PACKER ROOT JOINT	L57253829200PF/ L57253829201PF	ALUMINIUM	1.075	0.325	0.750	69.76
263	RIB 32 UPP OUTB'D FITTING	L57253832200PF L57253832201PF	ALUMINIUM	26.883	1.654	25.226	93.85
264	FOOT RIB 17 UPPER	L57258018200PF L57258018201PF	ALUMINIUM	23.050	2.526	20.524	89.04
265	BRACKET SHAFT 24 IB	L574.52775.200PF	ALUMINIUM	0.605	0.060	0.544	90.00
266	BRACKET SHAFT 24 IB	L574.52777 200PF/201PF	ALUMINIUM	1.285	0.077	1.208	94.00
267	ANTI-FLAIL BRKT	L574.52875.200/201PF	ALUMINIUM	0.158	0.016	0.143	90.00
268	BRACKET SHAFT 13	L574.55726.200PF	ALUMINIUM	0.370	0.037	0.333	90.00
269	ANTI-FLAIL BRKT	L574.55740.200/201PF	ALUMINIUM	0.146	0.015	0.131	90.00
270	PACKER SHAFT 24 IB	L574.55742.200PF201P F	ALUMINIUM	0.260	0.013	0.247	95.00
271	BRACKET SHAFT	L57452874200PF L57452874201PF	ALUMINIUM	2.480	0.134	2.346	94.60
272	BRACKET HYD FT 5	L575.50249.200PF/201 PF	ALUMINIUM	1.260	0.088	1.172	93.00
273	BODY STRAKE	L57540102200/201	ALUMINIUM	3.970	0.734	3.236	81.51
274	FITTING END CAP	L57551806200PF L57551806201PF	ALUMINIUM	1.629	0.038	1.591	97.67




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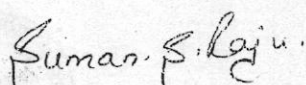
275	FITTING INBD FWD	L57551830200PF L57551830201PF	ALUMINIUM	4.930	0.386	9.505	92.17
276	FITTING OUTBD FWD	L57551832200PF	ALUMINIUM	2.655	0.200	2.455	92.47
277	FITTING AFT SPAR	L57551866200PF L57551866201PF	ALUMINIUM	3.020	0.288	2.732	90.46
278	FITTING FWD SPAR	L57551870200PF L57551870201PF	ALUMINIUM	2.950	0.268	2.682	90.92
279	FWD FITTING SPAR	L57551871200PF L57551871201PF	ALUMINIUM	2.922	0.246	2.676	91.58
280	FITTING	L57551894200PF	ALUMINIUM	2.326	0.332	1.994	85.73
281	FITTING FWD INBOARD	L57551895200PF	ALUMINIUM	1.719	0.260	1.459	84.87
282	DIVE STOP	L57551911200PF L57551911201PF	ALUMINIUM	0.910	0.038	0.872	95.82
283	FITTING FWD INBD	L57551912200PF L57551912201PF	ALUMINIUM	0.354	0.032	0.322	90.96
284	FITTING, SPOILER	L57551917200PF / L57551917201PF	ALUMINIUM	4.720	0.210	4.510	95.55
285	FITTING HOIST FWD	L57551923200PF	ALUMINIUM	4.552	0.200	4.352	95.61
286	FITTING HOIST FWD	L57551924200PF	ALUMINIUM	2.656	0.940	1.716	64.61
287	FITTING STRUT	L57551966200PF	ALUMINIUM	1.701	0.044	1.568	97.41
288	FITTING FWD INBD	L57552000200PF / L57552000201PF	ALUMINIUM	2.722	0.228	2.492	91.62
289	FITTING FW INBD	L57552001200PF / L57552001201PF	ALUMINIUM	2.220	0.182	2.038	91.80
290	STOP, DOOR	L57552004200PF / L57552004201PF	ALUMINIUM	4.601	0.426	4.175	90.74
291	SPIGOT PLATE	L57552005200PF / L57552005201PF	ALUMINIUM	0.070	0.005	0.065	92.88
292	LINK	L57552129200PF	ALUMINIUM	0.152	0.048	0.104	68.36
293	BRACKET	L57552139200PF / L57552139201PF	ALUMINIUM	6.300	0.294	6.006	95.33
294	FITTING FWD SPAR	L57552218200PF / L57552218201PF	ALUMINIUM	2.184	0.131	2.053	94.00
295	BRK'T BRACE BOTTOM	L57552332200/201	ALUMINIUM	5.670	0.464	5.206	91.82
296	BRACKET GEAR BOX MTG	L57552391200/201	ALUMINIUM	4.940	0.370	4.570	92.51
297	BRACKET	L57552393200	ALUMINIUM	0.416	0.027	0.389	93.51
298	FT'G. HINGE POINT SPLR 2 OB	L57552439200/201	ALUMINIUM	3.650	0.260	3.390	92.88
299	BRACKET ANGLE	L57552881200/201	ALUMINIUM	5.960	0.554	5.406	90.70
300	BRACKET STRUT	L57552898200PF / L57552898201PF	ALUMINIUM	1.109	0.100	1.009	91.00
301	FITTING	L57554237200PF / L57554237201PF	ALUMINIUM	3.985	0.199	3.786	95.00
302	BRACKET	L57554587200/201	ALUMINIUM	1.200	0.118	1.082	90.17




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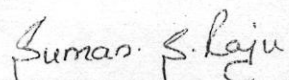
303	FLAP DRIVE BRACKET	L57555376200PF / L57555376201PF	ALUMINIUM	3.985	0.199	3.786	95.00
304	FITTING OUTBD AFT	L57556169200PF / L57556169201PF	ALUMINIUM	8.165	0.357	7.808	95.63
305	FORK FITTING ASSY	L579.50701.200/201PF	ALUMINIUM	1.666	0.117	1.549	93.00
306	BRACKET HYD ASSYAS DRAWN	L579.51089.200PF	ALUMINIUM	1.400	0.084	1.316	94.00
307	BRACKET HYD	L579.51140.200PF	ALUMINIUM	0.140	0.042	0.098	70.00
308	BRKT-HYD ASSY	L579.51149.200PF	ALUMINIUM	1.400	0.084	1.316	94.00
309	BRACKET HYD	L579.51343.200PF/201 PF	ALUMINIUM	3.451	0.110	3.341	96.80
310	BRACKET	L579.51355.200/201PF	ALUMINIUM	0.201	0.018	0.183	91.00
311	BRACKET HYD	L579.51909.200PF/201 PF	ALUMINIUM	0.582	0.041	0.542	93.00
312	BRACKET HYD	L579.51916.202PF	ALUMINIUM	2.025	0.405	1.620	80.00
313	BRACKET HYD	L579.51920.200PF/201 PF	ALUMINIUM	0.582	0.035	0.547	94.00
314	BRACKET HYD	L579.51922.200PF	ALUMINIUM	0.616	0.055	0.561	91.00
315	BRACKET ANGLE	L579.51925.200PF/201 PF	ALUMINIUM	0.773	0.054	0.719	93.00
316	BRACKET ANGLE	L579.51927.200PF/201 PF	ALUMINIUM	0.672	0.040	0.632	94.00
317	BRACKET HYD	L579.52013.200PF/201 PF	ALUMINIUM	3.747	0.112	3.634	97.00
318	BRACKET REFUEL	L579.52071.200PF	ALUMINIUM	0.504	0.050	0.454	90.00
319	BRACKET HYD	L579.52075.200PF	ALUMINIUM	1.383	0.138	1.245	90.00
320	BRACKET ELEC ASSY	L579.52168.200PF/201 PF	ALUMINIUM	0.226	0.201	0.025	11.00
321	BRACKET ELEC ASSY	L579.52169.200PF/201 PF	ALUMINIUM	0.182	0.171	0.011	6.00
322	BRACKET HYD	L579.52213.202PF	ALUMINIUM	0.076	0.050	0.026	34.00
323	BRACKET HYD	L579.52213.204PF	ALUMINIUM	0.081	0.053	0.027	34.00
324	PACKER	L579.52273.200PF	ALUMINIUM	0.036	0.004	0.033	90.00
325	BRACKET REFUEL	L579.52410.200PF	ALUMINIUM	0.400	0.040	0.360	90.00
326	BRACKET HYD	L579.52634.200PF	ALUMINIUM	11.424	1.142	10.282	90.00
327	BRACKET REFUEL	L579.52929.200/201	ALUMINIUM	2.756	0.248	2.508	91.00
328	BRACKET FUEL REFUEL	L57950130200PF / L57950130201PF	ALUMINIUM	1.230	0.072	1.159	94.16
329	BRACKET FUEL REFUEL	L57950131200PF / L57950131201PF	ALUMINIUM	0.974	0.255	0.719	73.79
330	BRACKET REFUEL	L57950132200PF / L57950132201PF	ALUMINIUM	1.164	0.062	1.102	94.69




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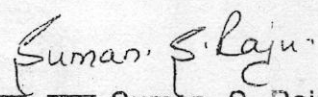
331	BRKT REFUEL	L57950134200PF	ALUMINIUM	0.350	0.035	0.315	90.00
332	BRACKET FUEL REFUEL	L57950136200PF	ALUMINIUM	0.493	0.044	0.448	91.00
333	BRACKET TIE ROD APU	L57950165200PF	ALUMINIUM	1.588	0.199	1.388	87.44
334	BRACKET PIPE SUPPORT	L57950190200PF / L57950190201PF	ALUMINIUM	1.617	0.048	1.569	97.04
335	BRACKET PIPE SUPPORT	L57950191200PF / L57950191201PF	ALUMINIUM	1.623	0.050	1.567	96.92
336	BRACKET HYD	L57951002200PF / L57951002201PF	ALUMINIUM	18.782	0.563	18.219	97.00
337	BRACKET HYD	L57951067200PF	ALUMINIUM	5.914	0.296	5.618	95.00
338	BRACKET HYD	L57951077200PF / L57951077201PF	ALUMINIUM	8.607	0.344	8.263	96.00
339	HYD BRACKET	L57951089200PF	ALUMINIUM	1.400	0.084	1.316	94.00
340	BRACKET-HYDRAULIC	L57951095210	ALUMINIUM	0.560	0.042	0.518	92.50
341	BRACKET-HYDRAULIC	L57951095212	ALUMINIUM	0.700	0.042	0.658	94.00
342	BRACKET-HYDRAULIC	L57951095216	ALUMINIUM	0.640	0.038	0.602	94.06
343	BRACKET-HYDRAULIC	L57951095224	ALUMINIUM	0.750	0.054	0.696	92.80
344	BRACKET HYD	L57951136200PF / L57951136201PF	ALUMINIUM	0.341	0.034	0.307	90.05
345	BRACKET	L57951313200PF / L57951313201PF	ALUMINIUM	5.407	0.254	5.154	95.31
346	BRACKET HYD	L57951338200PF / L57951338201PF	ALUMINIUM	4.327	0.130	4.198	97.00
347	BRACKET HYD	L57951341200PF / L57951342200PF	ALUMINIUM	50.600	1.044	49.550	97.94
348	BRACKET	L57951904200PF / L57951904201PF	ALUMINIUM	2.744	0.192	2.552	93.02
349	BRACKET	L57951905200PF / L57951905201PF	ALUMINIUM	2.419	0.194	2.226	92.00
350	BRACKET	L57951911200PF	ALUMINIUM	0.910	0.082	0.828	91.00
351	ANGLE RIB 4	L57951928200PF / L57951928201PF	ALUMINIUM	1.680	0.104	1.576	93.81
352	BRACKET ANGLE	L57951929200PF / L57951929201PF	ALUMINIUM	1.650	0.072	1.578	95.64
353	BRACKET ANGLE	L57951952200PF / L57951952201PF	ALUMINIUM	0.835	0.070	0.765	91.61
354	BRACKET ANGLE	L57951953200PF / L57951953201PF	ALUMINIUM	0.464	0.044	0.420	90.51
355	BRACKET	L57952010200PF / L57952010201PF	ALUMINIUM	4.141	0.207	3.934	95.00
356	BRACKET	L57952012200PF / L57952012201PF	ALUMINIUM	2.224	0.036	2.188	98.40
357	BRACKET TIE ROD APU	L57952089200PF	ALUMINIUM	1.109	0.200	0.909	82.00
358	BRACKET HYD	L57952208200PF / L57952208201PF	ALUMINIUM	7.762	0.078	7.684	99.00




 सुमन. एस. राजु Suman. S. Raju
 सहा. निदेशक ग्रेड-II (यांत्रिक) Asst. Director Gr.II (Mech)

359	BUSH -	PIA30145040200	ALUMINIUM	0.398	0.020	0.378	94.97
360	BRACKET -	PID53456839200	ALUMINIUM	0.530	0.054	0.476	89.81
361	BRACKET -	PID53456839201	ALUMINIUM	0.530	0.054	0.476	89.81
362	PLATE KEYHOLE T3 -	PID57240003200	ALUMINIUM	0.403	0.064	0.339	84.12
363	PLATE KEYHOLE T3 -	PID57240003201	ALUMINIUM	0.403	0.064	0.339	84.12
364	PLATE KEYHOLE T4 -	PID57240006200	ALUMINIUM	0.423	0.098	0.325	76.83
365	PLATE KEYHOLE T4 -	PID57240006201	ALUMINIUM	0.423	0.098	0.325	76.83
366	HALF CLAMP -	PID57450551200	ALUMINIUM	0.405	0.024	0.381	94.07
367	HALF CLAMP -	PID57450552200	ALUMINIUM	0.405	0.024	0.381	94.07
368	PACKER -	PID57459088200	ALUMINIUM	0.150	0.044	0.106	70.67
369	PACKER -	PID57459088201	ALUMINIUM	0.150	0.044	0.106	70.67
370	BRACKET	PID5754023700001	ALUMINIUM	1.550	0.268	1.282	82.71
371	CLEAT -	PIF57250297200	ALUMINIUM	1.091	0.088	1.003	91.93
372	CLEAT -	PIF57250297201	ALUMINIUM	1.091	0.088	1.003	91.93
373	LANDING UPPER -	PIF57450121200	ALUMINIUM	0.139	0.066	0.073	52.52
374	LANDING UPPER -	PIF57450121201	ALUMINIUM	0.139	0.066	0.073	52.52
375	LANDING UPPER -	PIF57450132200	ALUMINIUM	0.225	0.112	0.113	50.22
376	LANDING UPPER -	PIF57450132201	ALUMINIUM	0.225	0.112	0.113	50.22
377	LANDING MID UPPER -	PIF57450133200	ALUMINIUM	0.160	0.080	0.080	50.00
378	LANDING MID UPPER -	PIF57450133201	ALUMINIUM	0.160	0.080	0.080	50.00
379	LANDING TOP PAN -	PIF5745096120001	ALUMINIUM	0.365	0.183	0.182	49.86
380	LANDING -	PIF5745096620001	ALUMINIUM	0.404	0.202	0.202	50.00
381	LANDINGTOP -	PIF5745096720001	ALUMINIUM	0.386	0.193	0.193	50.00
382	LANDING TOP PAN -	PIF57450968202	ALUMINIUM	0.426	0.213	0.213	50.00
383	LANDING TOP PAN -	PIF57450968203	ALUMINIUM	0.426	0.213	0.213	50.00
384	LANDING TOP -	PIF5745097020001	ALUMINIUM	0.325	0.150	0.175	53.85
385	LANDING TOP -	PIF5745097020101	ALUMINIUM	0.325	0.195	0.130	40.00
386	PACKER	PIF57951231201	ALUMINIUM	0.200	0.062	0.138	69.00




 सुमन. एस. राजु Suman. S. Raju
 सह. निदेशक ग्रेड-II (यांत्रिक) Asst. Director Gr.II (Mech)

387	SPACER -	PIL28150314200	ALUMINIUM	10.200	0.370	9.830	96.37
388	BODY STRAKE -	PIL57540102200	ALUMINIUM	3.970	0.734	3.236	81.51
389	BODY STRAKE -	PIL57540102201	ALUMINIUM	3.970	0.734	3.236	81.51
390	BUSH HINGE FWD -	PIL57552328200	ALUMINIUM	0.080	0.008	0.072	90.00
391	BUSH HINGE FWD -	PIL57552329200	ALUMINIUM	0.080	0.010	0.070	87.50
392	BRKT BRACE BOTTOM -	PIL57552332200	ALUMINIUM	5.670	0.464	5.206	91.82
393	BRKT BRACE BOTTOM -	PIL57552332201	ALUMINIUM	5.670	0.464	5.206	91.82
394	BRACKET GEAR BOX MTG -	PIL57552391200	ALUMINIUM	4.940	0.370	4.570	92.51
395	BRACKET GEAR BOX MTG -	PIL57552391201	ALUMINIUM	4.940	0.370	4.570	92.51
396	BRACKET -	PIL57552393200	ALUMINIUM	0.416	0.027	0.389	93.51
397	FT G. HINGE POINT	PIL57552439200	ALUMINIUM	3.650	0.260	3.390	92.88
398	FT G. HINGE POINT	PIL57552439201	ALUMINIUM	3.650	0.260	3.390	92.88
399	BKT CONROD FWD	PIL57552483200/201	ALUMINIUM	6.006	0.464	5.542	92.27
400	BKT CONROD AFT	PIL57552484200/201	ALUMINIUM	4.580	0.360	4.220	92.14
401	BKT ANGLE -	PIL57552881201	ALUMINIUM	5.960	0.554	5.406	90.70
402	EDGE BEAM -	PIL57553246200	ALUMINIUM	72.070	5.960	66.110	91.73
403	EDGE BEAM -	PIL57553246201	ALUMINIUM	72.070	5.960	66.110	91.73
404	STIFFNER BEAM -	PIL57553247200	ALUMINIUM	54.600	5.200	49.400	90.48
405	STIFFNER BEAM -	PIL57553247201	ALUMINIUM	54.600	5.200	49.400	90.48
406	EDGE BEAM BKT 3	PIL57553363200/201	ALUMINIUM	10.600	0.646	9.954	93.91
407	BRACKET -	PIL57554587200	ALUMINIUM	1.200	0.118	1.082	90.17
408	BRACKET -	PIL57554587201	ALUMINIUM	1.200	0.118	1.082	90.17
409	FAIRING BRKT	PIL57555456200/201	ALUMINIUM	9.170	0.734	8.436	92.00

The percentage of scrap for the aforementioned products is in the range of 1.65% - 99.17%.

Suman S. Raju
Suman.S.Raju
Asst. Director (Mech.)

S. N. Rangaprasad
DIRECTOR

MSME DI, BANGALORE
एस.एन. रंगप्रसाद S.N. RANGAPRASAD
निदेशक Director

भारत सरकार Government of India
मुख्य, लघु व मध्यम उद्यम मंत्रालय Ministry of MSME
एन एस डी विकास संस्थान MSME Development Institute
बंगलूर, के.ए. ५६०००१, बंगलूर-१०



11/19
30-11-18

Manual case at SB No - 215

No: 7/4/17/TS / 22

**Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support)**

Udyog Bhawan, New Delhi

Dated, the 9th May, 2018

OFFICE MEMORANDUM

Subject: Amendment of Norms against AA No. 0310807591 dt. 02.09.2016 issued to M/s Larsen & Toubro Limited.

Ref: DGFT . I.D. Note No.01/80/050/00412/AM-17/DES-1/925 dated 14.3.2018

Based on the firm's representations dated August 28/September 22, 2017 & May 8, 2018, this office has No Objection to the amendments in the descriptions of items at Sl. No. 3 and Sl. No. 7 of the Import List under the subject Authorization as requested for by the applicant.

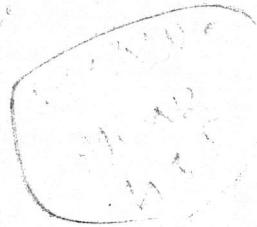
This issues with the approval of Technical Adviser (Boiler).


(Sundeep Chauhan)
Development Officer
Tel: 3200

To

Directorate General of Foreign Trade
(Sh. S.K. Panigrahi, E.O.)
Udyog Bhawan, New Delhi


15/5/18





LARSEN & TOUBRO

SN-215

LIC:LUT:1171:TM

August 28, 2017 / Sep. 22, 2017

The Directorate General of Foreign Trade
(DES I)
Udyog Bhavan,
Maulana Azad Road
New Delhi 110 011

Dear Sir,

Amendment in ratified norms - Advance Authorization No.
0310807591 dated 2.9.2016.
Your File No.01/80/050/00412/AM17

We thank you for ratifying the norms in respect of above authorization vide minutes of meeting No. 2/80-ALC2/2017 dated 25.4.2017.

We would like to draw your attention to Sr. No. 3 and 7 of Import list under the subject Authorization for reconsideration as follows :-

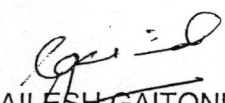
Sr. No.	Item description	Ratified description by NC on 25.4.2017	Revised description	Remarks
3	Stainless Steel Plates-Spec-SA240M/SA240	Stainless Steel Plates-Spec-SA240M /SA240-above 70 mm thick	Stainless Steel Plates-spec-SA240M/SA240 8-130 mm thick	We request you to grant actual thickness viz. STAINLESS STEEL PLATES- SPEC-SA240M/SA240 - 8-130 mm Thick
7	Formed head in 2 halves, Test coupons- Spec-SA542M/SA542	Forged head in 2 halves, Test coupons-Spec-SA542M/SA542	Formed head in 2 halves, Test coupons- Spec-SA542M/SA542	Due to typographical error while printing the ratified norms forged Head was mentioned instead of formed Heads. Request you to correct the same to read as FORMED HEAD IN 2 HALVES, TEST COUPONS

In view of the above, we request you to send your recommendations to the O/o ADGFT, Mumbai for the following :

- Description of Sr. No. 3 of List of Goods to read as Stainless Steel Plates-Spec-SA240M/SA240 8-130 mm Thick.
- Description of Sr. No. 7 of List of Goods to read as Formed Head in 2 Halves, Test Coupons-Spec-SA542M/SA542.

Thanking you,

Yours faithfully,
for LARSEN & TOUBRO LIMITED


(SHAILESH GAITONDE)
Dy. General Manager

Encl: As above

cc: DIPP- New Delhi

Larsen & Toubro Limited
Powai Campus, P. O. Box 8901, Mumbai - 400 072. INDIA
Tel: +91 22 6705 0505 www.Larsentoubro.com
CIN - L99999MH1946PLC004768

Registered Office:
L&T House, N. M. Marg
Ballard Estate
Mumbai - 400 001, INDIA

Manual Case

Meeting No. 4/86
dt. 20.12.2018

S.No. 223

F.No.2/BH-3/AA-6463+3/2018 TSW(B)
Department of Heavy Industry
Udyog Bhavan, New Delhi

DES-I ID No. 01/80/50/118/AM12/DES-I
Subject : AA No. 0410124735 dated 08/6/2011 BHEL Chennai.

Export product (EP)

Piping system for 1X250 MW New Perali power plant.

Input

For Item 1, reduction in qty from 490 MT-478 MT.

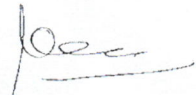
Item 2, reduction in qty from 310 MT-290 MT.

Item 4- net to net qty in numbers with accountability clause without any wastage.

Rest of the items are deleted, not being part of Export Product

This issue has the approval of JS.

DSE-I may take a view.



(K.K.Tiwari)
Industrial Adviser

Dy DGFT , DES-I
F.No.2/BH-3/AA-6463+3/2018 dated 04/09/2018

226

भारत सरकार
सूक्ष्म, लघु व मध्यम उद्यम मंत्रालय
एम एस एम ई विकास संस्थान,
राजाजी नगर औद्योगिक सम्पदा,
बंगलूर- 560010



Government of India
Ministry of Micro, Small & Medium
Enterprises
MSME Development Institute,
Rajajinagar Industrial Estate,
Bengaluru-560 010

Phone: 080-23151581/82/83 Fax: 080-23144506 Toll Free : 1800-180-6763
e-mail: dcdi-bang@dcmsme.gov.in Website: www.dcmsme.gov.in, www.msmedibangalore.gov.in, www.udyogaadhaar.gov.in

No. 156/7/2017-18/SION/726

Date: 16-06-2017

To.

By hand

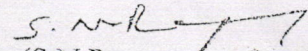
✓ M/s. Rewdale precision Tools Pvt. Ltd.
No.484, B&C, 4th Phase, Peenya Industrial Area, Bangalore-560058
Sub: Valuation Report on percentage of Scrap – reg

Ref: (1) CSEZ ltr No.1/43/2008: EOU: CSEZ/696
(2) Unit's application dt.01.06.2017

Sir,

Please find enclosed herewith a copy of the valuation report on percentage of scrap based on inspection of the manufacturing of the components as specified.

Yours faithfully


(S N Rangaprasad)
Director

Encl: As above

Copy to: The Asst. Development Commissioner, O/o the Development Commissioner,
Cochin Special Economic Zone, Govt. Of India, Ministry of Commerce and Industry, SEZ
Bhavan, No. 120-C, EPIP, Whitefield, Bangalore – 560 066 – for Information.

VALUATION REPORT WITH PERCENTAGE OF SCRAP

M/s.Rewdale precision Tools Pvt. Ltd. No.484, B&C, 4th Phase, Peenya Industrial Area, Bangalore-560058, a 100% Export Oriented Unit requested MSME Development Institute, Bangalore-560010 to provide a technical report regarding the process wastage as required by CSEZ Authorities to fix the norms and hence the report.

1.	Name and Address of the Unit / Factory	M/s.Rewdale precision Tools Pvt. Ltd. No.484, B&C, 4 th Phase, Peenya Industrial Area, Bangalore-560058
2.	Date of Inspection	16 - 06 -2017
3.	Registration No. & Date	ROC No. 4911/1982, dt. 28.08.1982 CIN - U29222KA1982PTC004911
4.	Constitution of the Firm	Private Limited Company
5.	Year of Establishment / Production	Establishment : 28.08.1982 Production : 01-07-1984
6.	Product to Manufacture	Machine Collets, Collets Chucks, Tool Holders, Pullstuds
7.	Power Load allotted and connected	Allotted : 300KVA Connected : 225KVA
8.	Employment Potential	Engineers : 01 No. Supervisors : 01 No. Skilled Workers : 50 Nos. Unskilled workers : 01 No. Administrative Staff : 18 Nos.
9.	Name of Inspecting Officer	Shri K. Shivappa Asst. Director(Mech) MSME-DI, Bangalore - 560 010

BRIEF DETAILS :

The unit M/s.Rewdale precision Tools Pvt Ltd. No.484, B&C, 4th Phase, Peenya Industrial Area, Bangalore-560058, is a private limited company an 100% EOU engaged in the manufacture of Tool Holder and its accessories like Machine Collets, Collets Chucks, Tool Holders, Pullstuds as per approval letter No.1/17/1991 EOU:CSEZ/942 dt.18-6-2014. The unit is procuring from local market raw materials like steel in the shape and size of round rods that are used in the manufacture of various precision machined components for engineering applications for their end products, which are exported.

There is various machining operation using state-of-the art in house machines like multi spindle/multi purpose/CNC turning/Drilling machine. Etc. The major operation involved are rough and finishing, turning operation, facing, parting, threading, drilling, chamfering etc as per the drawing and specifications provided by their customers. The bars are used with an average standard length of maximum 5 / 3 meters. These bars are inserted into the multi spindle machine and based on the drawings the components are machined. Since each component has to be parted from the bar, a parting tool of approx 3 mm width (cutting point) is used for parting/cutting each component. The collet clamps the bar tightly during the machining process. Hence, every bar that is fed into the machine has an end portion which always remains when the end of the bar is reached and is unmachinable as it has nothing behind it for the collet to clamp. This end portion is wastage.


ಕೆ. ಶಿವಪ್ಪಾ K. SHIVAPPA
 ಸಹಾಯಕ ನಿರ್ದೇಶಕ (ಯಂತ್ರ) Asst. Director (Mech.)

During the above process scrap of the above materials gets generated. Further, finished products are checked for dimensional accuracy with standard sophisticated measuring equipments like snap gauge, profilometers, thread plug/ring/plain ring gauge to meet the requirement of the standard dimension. Finally, marking of the parts with part Number, vendor code is done before final packing in polythene covers wrapped in the bubble sheet into carton box.

OBJECTIVE :

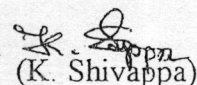
The objective of this report is to assess the wastage of processing (from raw material to finishing product) technically termed as "SION" (Standard Input - Output - Norms).

OBSERVATIONS AND CALCULATION :

During the inspection as per the finding in Annexure "A" Sl. Nos. 1 to 2 the percentage of Steel Rods En 36B Steel Round Bars Scrap generated in process is from 67.6% to 69.2% depending on the type of the product it was weighed individually. The required raw material has been assessed as per the drawing of the relevant part on the prescribed software.

SLN o.	Product	Name of Raw Material	Minimum Scrap Percentage	Maximum Scrap Percentage	Average of Scrap
1.	Refer Annexure-"A" for details	Steel -Rods	67.2%	69.2%	68.85%

The calculations have been made and it is arrived that the **average percentage** of scrap generated from **Steel Rods, works out** (Refer enclosed Annexure "A", for details).


(K. Shivappa)

Asst. Director (Mech)

MSME-DI, Bangalore - 10.

के. शिवप्पा K. SHIVAPPA

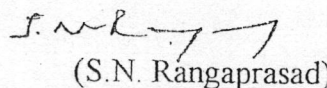
सहायक निदेशक (यांत्रिक) Asst. Director (Mech.)

भारत सरकार Government of India

सूक्ष्म, लघु व मध्यम उद्यम मंत्रालय Ministry of MSME

एम एस एम ई विकास संस्थान MSME Development Institute

राजाजीनगर, बंगलूर-१० Rajajinagar, Bangalore-10


(S.N. Rangaprasad)

DIRECTOR

MSME-DI, Bangalore-10

एस.एन. रंगप्रसाद S.N. RANGAPRASAD

निदेशक Director

भारत सरकार Government of India

सूक्ष्म, लघु व मध्यम उद्यम मंत्रालय Ministry of MSME

एम एस एम ई विकास संस्थान MSME Development Institute

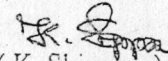
राजाजीनगर, बंगलूर-१० Rajajinagar, Bangalore-10

ANNEXURE-A

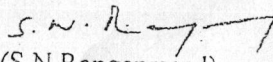
M/s.Rewdale Precision Tools Pvt. Ltd. No.484, B&C, 4th Phase, Peenya Industrial Area, Bangalore-560058

RECOMMENDATION AND VALUATION OF PERCENTAGE OF SCRAP

S. No	Part Description	Part No.	Raw Material	Wt. of raw material + End fitting consumed per part in Gms.	Finished goods weight in Gms.	Scrap weight including End material Rejection (Gms.)	Average scrap in %
1.	Pull studs(SK40)	Drawing No.50-01-00-1-00	Steel RodsEn36B Ø24X60L	216	70	146	67.6%
2.	Pull studs(SK50)	Drawing No.50-01-00-5-00	Steel RodsEn36B Ø37X80L	683	210	473	69.2%
	Total			899	280	619	68.85%


(K. Shivappa)

Asst. Director (-Mech-)


(S.N.Rangaprasad)

Director

एस.एन. रंगप्रसाद S.N. RANGAPRASAD

निदेशक Director

भारत सरकार Government of India

सूक्ष्म, लघु व मध्यम उद्यम मंत्रालय Ministry of MSME

एम एस एम ई विकास संस्थान MSME Development Institute

राजाजीनगर, बेंगलूर-१० Rajajinagar, Bangalore-10

के. शिवप्पा K. SHIVAPPA

सहायक निदेशक (यांत्रिक) Asst. Director (Mech.)

भारत सरकार Government of India

सूक्ष्म, लघु व मध्यम उद्यम मंत्रालय Ministry of MSME

एम एस एम ई विकास संस्थान MSME Development Institute

राजाजीनगर, बेंगलूर-१० Rajajinagar, Bangalore-10

(229)

manual case SNo 229

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division

OFFICE MEMORANDUM

Subject: DGFT ID- 01/80/50/00823/AM12/DES-I/480 dated: 29.11.2018

AA No 0310682257 dated 16.02.2012 of Echaar Equipment . Thane. The information provided by the DES-I has been examined and following is recommended :

Export item (Sl No. as per AA)	Input quantity
Export item 1	item-1 -2.11 kg/kg contain in each EP
Export item 2	item-2 and 3 -2.9 kg/kg contain in each EP
Export item 3	item- 4 - 2.1 kg/kg contain in each EP
Export item 4	item- 5 -1.75 kg/kg contain in each EP
Export item 5	item- 6 -2 kg/kg contain in each EP
Export item 6	item- 7-1.63 kg per kg contain in each EP Item 8 -1.75 Kg per Kg contain in each EP.
Export item 7	Item- 9 -1.63 kg per kg contain in each EP Item 8 -1.75 Kg per Kg contain in each EP.
Export item 8	item-11 -2.23 kg/kg contain in each EP
Export item 9	item-12 -2.15 kg/kg contain in each EP

This issues with the approval of competent Authority.

(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-I
Deptt. of HI, UO NoDES-1/ECHA/WTU-1-2018-HEI
13.12.2018

dated

Department of Industrial Policy & Promotion
(TS Section)

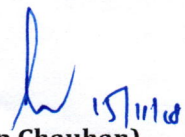
Subject: 0310809807 dated 14.12.2016- Ms Kelvion India Pvt. Ltd. Pune- Reg.

Ref.: DGFT No.: DGFT ID, No.01/80/050/00514/AM17/DES-I/121 dt. 30.5.2018

Based on the information provided by the applicant, norms are recommended as under:

1. The Net Empty weight of the export item no. 1 may be specified as 14820.74 Kgs (6811 Nos).
2. The Net Empty weight of the export item no. 2 may be specified as 17340.4 Kgs (6835 Nos).
3. Quantity of import item at Sl. No. 1 may be allowed as 15561.78 Kgs. as 1.05 Kgs./kg. content in the export product after taking 1/3rd recovery from scrap.
4. Quantity of import item at Sl. No. 2 may be allowed as 18883.7 Kgs. as 1.089 Kgs./kg. content in the export product after taking 1/3rd recovery from scrap.

Norms committee may take a view.


(Sundeep Chauhan)
Development Officer

Norms Committee I (Md. Muin Afqar) Mr. DGFT.
DIPP No. 7/17/2018-TS dated 19/09/2018

Signature Not Verified

Digitally signed by SUNDEEP
CHAUHAN
Date: 2018.09.20 10:06:29 IST

S.No = 240

Subject: **letter for Ratification of norms of Lic no. 0510367680**

To: K P Singh <nc1.dgft@nic.in>

Cc: saurabh ranjan <saurabh.ranjan@meity.gov.in>

Date: 11/27/18 03:24 PM

From: Rahul Verma <rahulverma.r@nic.in>

Lic no. 0510367680.pdf (77kB)

Dear sir,

Please find the attached.

Regards

Rahul Verma

Ministry of Electronics and Information Technology

Manual case SNo 240

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या W-27/9/2014-IPHW
No.....

दिनांक
Date.....19.11.2018.....

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol1) in respect of Advance Authorization No. 0510367680 dated 7.10.2013 issued in favour of M/s. VSM Venture Control System (P) Ltd. Noida.

Reference DGFT I.D No. 01/80/050/00349/AM14/DES-1/1163 dated 31.01.2014 seeking comments of MeitY on the application of M/s. VSM Venture Control System (P) Ltd. Noida for ratification of the norms for the export of "Static Converter System".

2. In this regard, it is stated that the Comments of MeitY have already been forwarded vide communication dated 19.05.2015. A copy of the same is enclosed here with for reference please.

o/c
Letter Issued
on 20/11/18


(Asha Nangia)

Director

Tel:-24301268

Email-anangia@meity.gov.in

Shri Sanjeev Kumar Kala
FTDO
O/o DGFT
Udyog Bhavan
New Delhi



Government of India
Ministry of Communications and Information Technology
Department of Electronics and Information Technology
Electronics Niketan, 6, CGO Complex
New Delhi-110003

Sub: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No.0510367680 dated 7.10.2013 issued in favour of M/s. VSM Venture Control System (P) Ltd. NOIDA

Reference DGFT I.D. No. 01/80/050/00349/AM14/DES-1/1163 dated 31.01.2014. vide which comments of this Department have been sought on the above mentioned application of of M/s VSM Venture Control System for export of "Static Converter System".

2. The FOB value of export is Rs. 23,232,000.00 (US\$ 352,000.00) and CIF value of Import is Rs 3,639,641.60 (US\$ 55,146.08).

3. The application has been examined in the Department of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the products to be exported. This Department recommends ratification of norms of advance authorization on net to net basis with accountability clause on 'Nil' wastage.

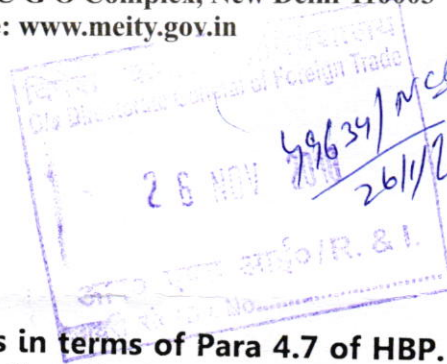

(Asha Nangia)
Director


Shri Priya Ranjan, FTDO, O/o DGFT, Udyog Bhavan, New Delhi
DIT U.O. No. W-27/9/2014-IPHW dated 19.05.2015

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

DESI

संख्या W-27/9/2014-IPHW
No.....



दिनांक
Date.....19.11.2018.....

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0510367680 dated 7.10.2013 issued in favour of M/s. VSM Venture Control System (P) Ltd. Noida.

Reference DGFT I.D No. 01/80/050/00349/AM14/DES-1/1163 dated 31.01.2014 seeking comments of MeitY on the application of M/s. VSM Venture Control System (P) Ltd. Noida for ratification of the norms for the export of "Static Converter System".

2. In this regard, it is stated that the Comments of MeitY have already been forwarded vide communication dated 19.05.2015. A copy of the same is enclosed here with for reference please.


(Asha Nangia)
Director
Tel:-24301268
Email-anangia@meity.gov.in

Shri Sanjeev Kumar Kala
FTDO
O/o DGFT
Udyog Bhavan
New Delhi

M No 11/19 S No - 242

Advance Licence No. 0710106920 Dated 10.11.2014

Sl. No	Export Product (Model and description)	Average Net Weight of each Export Product in Kgs	Import Raw material / components used for manufacturing	Import allowed	Wastage
1	Power Cabinet (Metal and Composite) Pt No 439A4014-7	59.0	Aluminium Plate 31.75 mm Thickness -7050-T7451, AMS 4050-ARAP00046	1185	708.2424
2			Aluminium Plate 38.1 mm Thickness-7050-T7451, AMS 4050-ARAP00071	537	434.8102
3			Aluminium Plate 44.45 mm Thickness-7050-T7451, AMS 4050-ARAP00067	1963	983.9779
4			Aluminium Plate 50.8 mm Thickness-7050-T7451, AMS 4050-ARAP00068	2031	904.9505
5			Aluminium Plate 63.5 mm Thickness-7050-T7451, AMS 4050-ARAP00055	1386	425.724
6			Aluminium Sheet 1.6 mm Thickness-2024 -T3 BARE(AMS-QQ-A-250/4), ARAS00003	10.8	128.27
7			Aluminium Sheet 1.27 mm Thickness-2024 -T3 BARE(AMS-QQ-A-250/4), ARAS00002	8.5	205.1696
8			Aluminium Sheet 1.27 mm Thickness-2024 -T0 BARE(AMS-QQ-A-	8	465.1132
46	Power Cabinet (Metal and Composite) Pt No 439A4014-8	59.5	Aluminium Plate 31.75 mm Thickness -7050-T7451, AMS 4050-ARAP00046	1265	737.7483
47			Aluminium Plate 38.1 mm Thickness-7050-T7451, AMS 4050-ARAP00071	537	434.8102
48			Aluminium Plate 44.45 mm Thickness-7050-T7451, AMS 4050-ARAP00067	1963	983.9779
49			Aluminium Plate 50.8 mm Thickness-7050-T7451, AMS 4050-ARAP00068	2031	904.9505
50			Aluminium Plate 63.5 mm Thickness-7050-T7451, AMS 4050-ARAP00055	1386	425.724
51			Aluminium Sheet 1.6 mm Thickness-2024 -T3 BARE(AMS-QQ-A-250/4), ARAS00003	10.8	128
52			Aluminium Sheet 1.27 mm Thickness-2024 -T3 BARE(AMS-QQ-A-250/4), ARAS00002	8.5	205
53			Aluminium Sheet 1.27 mm Thickness-2024 -T0 BARE(AMS-QQ-A-250/4), ARAS00002	8	465

S No. 9 to 45, 54 to 96 on AN-4

[Signature]

Subject: Fwd: AA No 0310813834 dtd 07.06.17

To: K P Singh <nc1.dgft@nic.in>

Date: 12/04/18 03:42 PM

From: Kanwalinder Singh Sodhi <kanwalinder.sodhi@nic.in>

Sir

This is in reference to the PH dtd 16.11.18 for subject AA. During PH M/s UTP was asked to submit certain documents which have been forwarded to his division by DGFT for scrutiny. As per the documents submitted, M/s UTP has exported 32402 nos of elements containing part number 422-504/422-505 out of 96400 nos. M/s UTP has requested to add a part number 464-3462/559-6446 to the subject AA citing change order received from client. M/s UTP has attached e-mail from M/s Caterpillar stating change in design and corresponding change in part number. Due to change in design an additional manufacturing step has been added in the new part number because of which the new link is lighter by 300 grams or 0.3 kg. One element consists of two links, one pin, one bushing and two seals.

Accordingly the new export weight of links works out to be

$32402 \times 4 \times 2 = 259216 \text{ kg}$

~~63998~~ $3 \times 7 \times 2 = 473585.2 \text{ kg}$

Total 732801.2 kg.

① Therefore the total net weight of LH & RH of Elements in export product description may be amended to 732801.2 kg and part number 464-3462/559-6446 added to description of export product.

② As M/s UTP has stated that they will not claim extra wastage the duty free import may be restricted to $732801.2 \times 1.353 = 991480 \text{ kgs}$.

Rest all the components can be used in the new links except Sno 1 and Sno 3 which will be imported separately by M/s UTP after payment of duty. As M/s UTP has already imported all the components and has only exported 32402 nos.

Therefore quantity of Sno 1 and Sno 3 of import may be restricted to 32402 and 670 respectively.

Committee may take a view.

Regards

Subject: Re: Fwd: AA No 0310813834 dtd 07.06.17

To: Kanwalinder Singh Sodhi <kanwalinder.sodhi@nic.in>,
K P Singh <nc1.dgft@nic.in>

Date: 01/07/19 07:05 PM

From: Kanwalinder Singh Sodhi <kanwalinder.sodhi@nic.in>

Sir

In reference to the trailing mail the following is stated
Duty free import restricted to 991480 kgs is for Sno 8 of items of import.

regards

K.S.Sodhi

On 12/04/18 03:42 PM, "Kanwalinder Singh Sodhi" <kanwalinder.sodhi@nic.in> wrote:

Sir

This is in reference to the PH dtd 16.11.18 for subject AA. During PH M/s UTP was asked to submit certain documents which have been forwarded to his division by DGFT for scrutiny. As per the documents submitted, M/s UTP has exported 32402 nos of elements containing part number 422-504/422-505 out of 96400 nos. M/s UTP has requested to add a part number 464-3462/559-6446 to the subject AA citing change order received from client. M/s UTP has attached e-mail from M/s Caterpillar stating change in design and corresponding change in part number. Due to change in design an additional manufacturing step has been added in the new part number because of which the new link is lighter by 300 grams or 0.3 kg. One element consists of two links, one pin, one bushing and two seals.

Accordingly the new export weight of links works out to be

$32402 \times 4 \times 2 = 259216 \text{ kg}$

$63998 \times 3.7 \times 2 = 473585.2 \text{ kg}$

Total 732801.2 kg.

Therefore the total net weight of LH & RH of Elements in export product description may be amended to 732801.2 kg and part number 464-3462/559-6446 added to description of export product.

As M/s UTP has stated that they will not claim extra wastage the duty free import may be restricted to $732801.2 \times 1.353 = 991480 \text{ kgs}$.

Rest all the components can be used in the new links except Sno 1 and Sno 3 which will be imported separately by M/s UTP after payment of duty. As M/s UTP has already imported all the components and has only exported 32402 nos. Therefore quantity of Sno 1 and Sno 3 of import may be restricted to 32402 and 670 respectively.

Committee may take a view.

Regards

Manual case S.No 246

Subject: Fwd: AA No 0310819089 dtd 12.02.18

To: K P Singh <nc1.dgft@nic.in>

Date: 12/04/18 03:43 PM

From: Kanwalinder Singh Sodhi <kanwalinder.sodhi@nic.in>

Sir

This is in reference to the PH dtd 16.11.18 for subject AA. During PH M/s UTP was asked to submit certain documents which have been forwarded to his division by DGFT for scrutiny. As per the documents submitted, M/s UTP has NOT exported any element containing part number 422-504/422-505 out of 96400 nos. M/s UTP has requested to add a part number 464-3462/559-6446 to the subject AA citing change order received from client. M/s UTP has attached e-mail from M/s Caterpillar stating change in design and corresponding change in part number. Due to change in design an additional manufacturing step has been added in the new part number because of which the new link is lighter by 300 grams or 0.3 kg. One element consists of two links, one pin, one bushing and two seals.

Accordingly the new export weight of links works out to be

$96400 \times 3.7 \times 2 = 713360 \text{ kg}$

① Therefore the total net weight of LH & RH of Elements in export product description may be amended to 713360 kg. and part number in export item may be amended 464-3462/559-6446.

③ As M/s UTP has stated that they will not claim extra wastage the duty free import may be restricted to $713360 \times 1.353 = 965176 \text{ kgs}$.

Rest all the components can be used in the new links except Sno 1 and Sno 3 which M/s UTP has requested to add in import list. Description of Sno 1 and Sno 3 of items of import may be changed to 090CX21 and 090CX23 respectively Committee may take a view.

Regards

k.S.Sodhi

Subject: **Re: Fwd: AA No 0310819089 dtd 12.02.18**

To: Kanwalinder Singh Sodhi <kanwalinder.sodhi@nic.in>,
K P Singh <nc1.dgft@nic.in>

Date: 01/07/19 07:08 PM

From: Kanwalinder Singh Sodhi <kanwalinder.sodhi@nic.in>

Sir

In reference to the trailing mail the following is stated

Duty free import restricted to 965176 kgs is for Sno 8 of items of import.

regards

K.S.Sodhi

On 12/04/18 03:43 PM, "**Kanwalinder Singh Sodhi**" <kanwalinder.sodhi@nic.in> wrote:

Sir

This is in reference to the PH dtd 16.11.18 for subject AA. During PH M/s UTP was asked to submit certain documents which have been forwarded to his division by DGFT for scrutiny. As per the documents submitted, M/s UTP has NOT exported any element containing part number 422-504/422-505 out of 96400 nos. M/s UTP has requested to add a part number 464-3462/559-6446 to the subject AA citing change order received from client. M/s UTP has attached e-mail from M/s Caterpillar stating change in design and corresponding change in part number. Due to change in design an additional manufacturing step has been added in the new part number because of which the new link is lighter by 300 grams or 0.3 kg. One element consists of two links, one pin, one bushing and two seals.

Accordingly the new export weight of links works out to be

$$96400 \times 3.7 \times 2 = 713360 \text{ kg}$$

Therefore the total net weight of LH & RH of Elements in export product description may be amended to 713360 kg. and part number in export item may be amended 464-3462/559-6446.

As M/s UTP has stated that they will not claim extra wastage the duty free import may be restricted to $713360 \times 1.353 = 965176$ kgs.

Rest all the components can be used in the new links except Sno 1 and Sno 3 which M/s UTP has requested to add in import list. Description of Sno 1 and Sno 3 of items of import may be changed to 090CX21 and 090CX23 respectively

Committee may take a view.

Regards

K.S.Sodhi

Subject: Correction: AA No 0210153535 dated 14.01.2011 of JMT Auto Kolkata.

Date: 12/21/18 09:43 AM

From: "HEI Division, DHI" <divhei-dhi@gov.in>

To: Norm Committee I DGFT <nc1.dgft@nic.in>

Ministry of Heavy Industries & Public Enterprises

Department of Heavy Industry

HEI Division

OFFICE MEMORANDUM

Subject: DGFT ID- 01/80/50/00772/AM19/DES-I/582 dated 18.12.2018

AA No 0210153535 dated 14.01.2011 of JMT Auto Kolkata.

DES-1 may endorse all the part numbers in export product as mentioned in export invoices.

(K.K. Tiwari)

Industrial Adviser

Dy. DGFT, DES-I

Deptt. of HI, UO NoDES-1/JMTA/REP-1-2018-HEI

dated 20.12.2018

----- Original Message -----

From: "HEI Division, DHI" <divhei-dhi@gov.in>

Date: Dec 20, 2018 6:55:13 PM

Subject: AA No 0210153535 dated 14.01.2011 of JMT Auto Kolkata.

To: Norm Committee I DGFT <nc1.dgft@nic.in>

Ministry of Heavy Industries & Public Enterprises

Department of Heavy Industry

HEI Division

OFFICE MEMORANDUM

Subject: DGFT ID- 01/80/50/00772/AM19/DES-I/582 dated 18.12.2018

AA No 0210153535 dated 14.01.2011 of JMT Auto Kolkata.

DES-1 may endorse all the part numbers in export product *invoices as mentioned in shipping Bills.*

(K.K. Tiwari)

Industrial Adviser

Dy. DGFT, DES-I